

14.25 hrs.

*APPROPRIATION (RAILWAYS)
BILL, 1962

The Minister of Railways (Shri Jagjivan Ram): I beg to move:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1961-62 for the purposes of Railways."

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1961-62 for the purposes of Railways."

The motion was adopted.

Shri Jagjivan Ram: I introduce the Bill.

I also beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1961-62 for the purposes of Railways be taken into consideration."

Mr. Deputy-Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1961-62 for the purposes of Railways be taken into consideration."

The motion was adopted.

Mr. Deputy-Speaker: The question is:

"That clause 2, clause 3, the Schedule, Clause 1, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clause 2, clause 3, the Schedule, Clause 1, the Enacting Formula and the Long Title were added to the Bill

Shri Jagjivan Ram: I beg to move:

"That the Bill be passed."

Mr. Deputy-Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

14.30 hrs.

GENERAL BUDGET—GENERAL
DISCUSSION

Mr. Deputy-Speaker: We now take up the general discussion of the general budget. There are ten hours allotted for this.

Shri T. B. Vittal Rao (Khammam): Mr. Deputy-Speaker, Sir, the budget for the year 1962-63 will no doubt be fully considered by the new Parliament. However, I wish to make a few observations on the economic conditions in the country during the past 11 months. This period is very important in that it coincides with the first year of the third Five Year Plan. Unfortunately, we suffer from a handicap, because the review of the second Five Year Plan is not available to us. If it had been made available to us, we would have been able to offer our comments in a better way. However, I have gone through the budget speech as also the economic survey.

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the with moved/introduced

recommendations of the President.

[Shri T. B. Vittal Rao].

The first claim made by the Finance Minister in the very early part of his speech is that the upward trend in the general level of prices in the second Five Year Plan has been arrested during the first year of the third Plan. I have the consumer price index for the working class during this year. The figure is 128, base 100 in 1949. This figure represents an increase over the preceding year. Not only that; this increase is the highest during the last 10 years. It has never reached such a figure during any one of these 10 years.

When the third Plan was being formulated and debated, we were assured that the Government will see that there is no rise in the prices of the various necessities of life. If the plan were to succeed, it was necessary that we should control the prices and arrest their rise. But it has increased. Judging by the performance during this period of one year, I do not think there is any prospect of prices coming down during the remaining four years of the plan period. Not only that. The prices of various essential commodities, whose prices are statutorily controlled, have also been increased. For instance, the price of coal has been increased during the last year not once or twice, but thrice. Even as recently as December or January last, the selling price of coal was increased, because the royalty rates have been increased.

Coming to exports, I doubt very much whether we would be in a position to achieve the plan target, viz., a total export of the order of Rs. 850 crores by 1965-66. With the U.K. becoming a member of the European Common Market, textile export is likely to be affected. I make this statement basing myself on the treatment meted out by the ECM countries to us. Tea, which is not grown in the ECM countries, is subject to high tariff. Therefore, unless and until the flow of our trade undergoes a radical change and it is dispersed and there is increasing trade with

West Asian countries, the newly liberated African countries and the socialist countries, I am afraid our export target will not be achieved.

For our resources, in a planned economy, we should depend not so much on taxes, excise or otherwise, but on the surpluses that we get from the public sector undertakings. I have no doubt that some of our public sector undertakings have done very well. The Hindustan Machine Tools and some others have done very well. But I am afraid the same thing cannot be said of certain other public sector undertakings. For instance, the working of the National Coal Development Corporation should be specially gone into. Last year, there was an underground explosion in its mine and there was fire. These mines remain closed for more than one year. What does it cost our country? 1 million tons of coal which this mine has to raise could not be raised because of this fire.

If such a serious accident takes place in any mine, it is going to affect every factory in the country, because we have so planned our transport of coal that from such and such mine coal has to be sent to such and such factory in such and such region. All these are regulated. When 1 million tons of coal is lost to the country per year, even measured in terms of money, it is a big loss. It has affected every factory. Even now there is no prospect of this mine in Kurasia in Madhya Pradesh being opened. I was told a technical committee was appointed to go into this accident. Though the accident took place a year ago, the report of that technical committee, has not been made public.

With regard to the Industrial Policy Resolution of 1956, I was surprised to find the other day that the Lodna colliery, which is raising coal in Jharia coalfields has been granted permission to increase its authorised capital. Increase in the authorised

capital means, fresh lease has been given to this company and more mining areas have been given. This company is purely foreign-dominated. All its directors are Englishmen. This company has been given permission to increase its capital and given more areas to mine coal. This is absolutely contrary to the Industrial Policy Resolution of 1956. When Bengal Coal Company was given a similar concession last year, we raised objection and pointed out to the Government that it is contrary to the Industrial Policy Resolution. Now Government seems to have gone ahead with one company after another and we find a purely foreign-dominated company is being allowed to increase its production.

Similarly the Air Corporation Amending Bill is being brought forward, giving permission to a private operator to run air services. It is now being done mainly with a view to giving a new line from Bombay to Baroda to Kalinga Airlines. Today the Indian Airlines Corporation has got a good fleet of dakotas. Dakotas have not become out of date; they may not be useful in the turbulent weather of Assam, but even today there are 2,000 dakotas flying all over the world. We have got this fleet and this could have been utilised for running a new service from Bombay to Baroda. I cannot understand why it has been given to Kalinga Airlines. That is also contrary to the Industrial Policy Resolution.

A special mention was made for the production of steel in the Finance Minister's speech. He said that the production of steel has been increased from 2.2 million tons in 1960 to 2.9 million tons in 1961. But these figures are to be compared with the targets we have laid for ourselves during the Second Plan period. It was clearly said that at the end of the Second Plan period we should be in a position to raise 4.5 million tons of

finished steel. The original target before the formulation of the Second Plan was 6.00 million tons, but subsequently it was said that it was 6.00 million tons of unfinished steel and 4.5 million tons of finished steel. Now, after one year of the Third Plan period we are nowhere near the target that we have laid for ourselves for achievement in respect of production of steel by the end of the Second Five Year Plan. If this is the rate at which we are going, I am afraid we shall never, never be able to reach our target of 10.5 million tons of steel by the end of the Third Five Year Plan. And, steel is very necessary. Even yesterday the Prime Minister pointed out the importance of steel in his speech while replying to the debate on the Address given by the President. But the position can be saved provided energetic steps are taken and our steel plants are made to work to their full capacity.

Sir, in my State of Andhra Pradesh, for the first time we have started resorting to power cuts. Though there was shortage of power as a whole, we never resorted to any power cuts before. Now because of these power cut several industries are being affected. Coal is a scarce commodity in the southern region where goods trains are being cancelled for want of coal. Even in the coal mines these power cuts have been enforced with the result that the development of coal mines in this area has been greatly affected.

What is happening? During the Third Five Year Plan it was decided to have a thermal plant with a capacity of 125 megawatts in Kothagudiam in Andhra Pradesh. The first year of the Third Five Year Plan is coming to an end, but not even the foundation-stone for that has been laid, not even the land has been acquired for the setting up of this thermal plant.

[Shri T. B. Vittal Rao]

Sir, month after month we receive some World Bank officials and discuss things. Sometimes officials of the export-Import Bank come and have discussions. After that we are told that some technical experts are coming. But all these people are agreed that not only a 125 megawatts thermal plant but a one million kilowatts plant could be set up at this place because of the nearness of coal and various other factors. The prospects are there, but the plant is not coming up. One year of the Third Five Year Plan is coming to an end. I do not know whether within the next four years this plant will be fully commissioned or not.

For the Nagarjunasagar Dam the Government of Andhra Pradesh has been urging for more funds so that it could be expeditiously completed. If it is completed quickly we can rise the production of rice and other food-grains and thereby cut down the imports under PL.480. We would, therefore, request the Government of Andhra Pradesh for more funds so that this Nagarjunasagar Dam may be completed expeditiously.

With regard to internal resources, a mention of which has been made in his speech, the question of increasing the rate of provident fund contribution from 6½ cent to 8-1/3 per cent by the industrialists has not yet been decided. This question could have been decided in the very beginning of the Second Plan itself. Then the Planning Minister, Shri Nanda, told us not to press this question at that stage—that is, in 1956—as he was thinking of imposing a levy for housing on the industrialists at the end of five-years. It has not been done. Neither the imposition of a levy for housing has been made nor has the rate of provident fund contribution been increased. In 1960, a technical committee was appointed to go into the question of the paying capacity of industrialists in certain industries

like paper and others. We told them that there was no use of going into that question because we know that the paper industry could bear this burden and because the Tariff Commission which went into the price of paper had clearly stated that there was a case for reduction in the price of paper which clearly showed that the paper industry was making good profits. But nobody listened to us, and we from our organisation of the All India Trade Union Congress boycotted that technical committee because we knew fluently well that there was a case for increase. The technical committee also recommended that there was case for immediately increasing the rate of provident fund from 6½ percent to 8-1/3 per cent in the paper industry and also cigarette industry. That report has been laying with the Government for the last six or seven months and no action has been taken. What is the use of going and appealing to the people to contribute to the national savings or small savings when you do not give them what is due to them? They are prepared to contribute which contribution could be utilised for capital formation. Take, for example, the coal industry. There are four lakh miners. Every time the people in charge of small savings go there and trouble them. They are prepared to pay if the rate of contribution is increased. The coal industry itself would give us Rs. 1,50,00,000. This question of increasing the rate was not gone into once or twice but three committees have gone into this question and recommended that it should be increased. The Committee on social security has also said that there is a case for immediate increase. But it has not been done.

There is a deficit to the tune of Rs. 63.46 crores in this budget. I hope the Finance Minister will not resort to any indirect additional taxation in the coming year, because indirect

taxation has already reached the saturation point.

The other day we were told that agricultural production has increased and the face of the village is changing. But even today, in spite of *panchayat raj*, block samitis and so many things, the villagers are still under the grip of the money-lenders. In some parts of my areas the rate of interest is as much as cent per cent. During the harvest season when the peasants get a return from the soil they will have to return 16 bags of johar if they had taken 8 bags at the time of sowing. Then they have to give a major share to the landlords. This is the pitiable position of the peasants in many districts of Andhra Pradesh. So, I hope serious attention will be paid to this aspect of the question.

If our country is to develop rapidly, the funds allotted for technical education are not enough, and much greater emphasis is to be laid on technical education if we are to advance. When we compare ourselves with advanced countries, we are far behind. We have only 9 engineering degree holders to a million of population as compared to 500 in the Soviet Union and 300 in the United States. If we are to exploit the vast natural resources that are abounding in our country, there is a great need for trained technicians. Unless and until we have trained technical people, we will not be able to exploit our natural resources. Therefore, I would strongly urge that during the coming year great strides will have to be made in the matter of development of technical education.

I know that some polytechnics and regional engineering institutes have been opened by the Central Government. I hope that in those regions where the regional engineering institutes have not been opened, they will be opened at least during the coming academic year. At the same

time, I want to say that in those polytechnics and engineering colleges which have been opened, there are no hostel facilities. Of course, the Central Government is giving grants to the State Governments for construction of hostels but, even then, there is lack of hostel facilities. Then, in some places the staff who are manning the polytechnics and other institutions do not have quarters. When we ask the State Governments to provide them, they plead lack of funds and when we come to the Central Government they say that nothing has been provided in the Third Plan. So, I would suggest to the hon. Finance Minister to see that these basic amenities are provided.

We are really happy that Goa has become part of the Indian Union. I am told that several Indians are living in Angola and we are getting horrible reports about their plight. I hope our Government will take some steps through the friendly governments who are looking after our interests in Goa to do something for the unhappy Indians who are residing in Angola.

14.54 hrs.

[SHRI JAGANATHA RAO in the Chair]

Lastly, I want to say a word about the Central Government employees. The Second Pay Commission stated that if there is an increase of ten points on an average in the whole year in the cost of living index then Government should consider payment of enhanced dearness allowance. This recommendation was made at a time when the index for working class, taking 1949 base as 100, was 115. The provisional figure for December is 128 and I am sure it is going to be the final figure also. In the preceding months also it was ranging from 126 to 128. Since the average has gone over 10 points, they are eligible for enhanced rate of dearness allowance under the Second Pay Commission report, and it should be paid. These

[Shri T. B. Vittal Rao:

are the few comments and observations that I have to make on the speech of the Finance Minister.

Shri Hem Barua: (Gauhati): At first I will deal in brief with the economic implications of the budget proposals and then switch on to the political canvas vis-a-vis the budget proposals. This time again the Finance Minister has presented a deficit budget to the House and the country, and the only silver lining in the budget proposals lies in the fact that there is no direct indication in the budget proposals of any taxation.

Shri S. M. Banerjee: It is leading to it.

Shri Hem Barua: He has said that taxation is inevitable. But he has not made any direct indication of any taxation, that is what I said.

This is a deficit budget, and the deficit has gone up to Rs. 121 crores from Rs. 70 crores in the last budget, and this is accounted for by the increased deficit in the capital expenditure. In the revenue budget, the revised estimates reveal that the anticipated deficit of Rs. 6 crores was converted into a surplus of Rs. 30 crores, and there is a saving of Rs. 27 crores in the capital expenditure. These are redeeming features no doubt, and we welcome these features of the budget proposals. But the fact remains that there is a deficit, and the deficit is to the tune of Rs. 51 crores, and this is due to shortfall in internal and external borrowings. The net market borrowings including small savings registered a drop of Rs. 38 crores. This shows the distance we are yet to travel in the matter of mobilisation of internal resources or in the matter of mobilisation of internal revenue.

There is a saving in capital expenditure, but that is also no matter of satisfaction because it is due largely

to the shortfall in performance, and the shortfalls in performance are appalling and apprehensive. Because when we take these figures, we find that there are shortfalls in performance to the tune of Rs. 6 crores in defence capital outlay, Rs. 9 crores in Oil and Natural Gas Commission, Rs. 6 crores in Heavy Engineering Corporation, Rs. 4 crores in National Coal Development Corporation and Shipping Corporation. These are substantial shortfalls in performance, and I hope and trust that they will be utilised in a fruitful way so that our economy may prove itself to be sound and healthy.

The Finance Minister has expressed satisfaction over the economic development that our country has achieved during this period.

15 hrs.

The analysis of the price levels reveals that the prices of raw materials in this country are decreasing, no doubt, but on the other hand the prices of manufactured goods and agricultural produce betray rigidities. It is in these items that the ordinary consumer is interested. No wonder, if we take the All-India Working Class Price Index into account, we find that the rising spiral has gone on and on till August, 1961 and it has refused to come down. When the hon. Finance Minister speaks of arresting the rising spiral of prices and all that, the prices are arrested only at a higher level.

The Minister of Finance (Shri Morarji Desai): Even then they are arrested.

Shri Hem Barua: I pay a compliment for arresting them, but at the same time I say that they are arrested at a higher level and that the All-India Working Class Price Index shows that the price level was rising till August 1961 and it has refused to come down. That is what I say.

Shri Morarji Desai: It has not gone up.

Shri Hem Barua: About fresh taxation I started by saying that there is no indication of that but at the same time the hon. Finance Minister in his speech thinks that they are inevitable. He also comes to the conclusion that everything possible must be done to enlarge our budgetary resources. But then it is a fact that taxes are inevitable or unavoidable. Then I would plead with the hon. Finance Minister to see that no more burden of taxes is imposed on the common man who is already gruelling under the heavy burden of taxation in this country.

Our hon. Prime Minister said yesterday about the well-fed and nicely clothed people coming to attend his election meetings and he got a composite view or picture of India from crowds that came to attend his meetings. But we must not forget that out of 40 crores of people in this country there are 10 crores who live in naked poverty. Out of these 10 crores of people there are 6 crores whose daily earning is four annas or 25 nP.; there are approximately two more crores of people whose daily earning is only two annas or 12 nP. and there are 2 crores who are our beggars. They live by begging. They do not have any earning whatsoever. We must not forget this fact that a substantial portion of our population lives in poverty. Therefore I would plead with the hon. Finance Minister that whenever taxes are imposed he should see that they are imposed with a view to mopping up the profits that the privileged few in this country are making.

The hon. Finance Minister pays a compliment to the tax collection machinery. He says—may I quote from him:

“The improvement in revenue receipts is mainly due to better collections under Customs, Union Excise Duties and Corporation Tax and Income-Tax”.

This is a good thing and we welcome it, but at the same time I remember what Professor Kaldor said a few years back. He said that the Indian exchequer is losing Rs. 200 crores from big industrialists because of poor collection of income-tax and it is a fact.

Shri Morarji Desai: How did he calculate it?

Shri Hem Barua: I do not know. He has given a report and that report was your guiding star.

Shri Morarji Desai: Not mine.

Shri Hem Barua: If it was not your guiding star, it was the guiding star of your predecessor, who was the Finance Minister . . .

Shri Morarji Desai: He also dis-owned it.

Shri Hem Barua: And who took inspiration from that report so far as the Gifts Tax and other taxes are concerned. He had invited Professor Kaldor to this country to advise us on the tax structure. We have not forgotten that. Therefore what I want is that the efficiency of the tax collection machinery is to be geared up. I would like to know whether that has been geared up to that extent so that there might not be tax evasion in this country any more. We are progressing. That is what the hon. Finance Minister has said, namely, that there is a better collection of revenue, I want better collection of revenue to be our standard and, if possible, to improve on that standard.

Before any taxes are resorted to I would say that we must closely examine the functioning of the public sector undertakings because we must see to it that the public sector undertakings produce results, that they produce profits. That is why I would say that more energy and efficiency are to be ploughed into these public sector undertakings. We are investing money in them and they must cease to func-

[Shri Hem Barua]

tion merely as Government departments of administration. That would help our economy to a large extent.

At the same time I would appeal to the hon. Finance Minister to see before resorting to fresh taxation that wastages or losses in revenue are avoided as far as practicable. There are certain appealing pointers in the Public Accounts Committee's Report 1961-62 on Railways. In one case the railway administration lost to the tune of Rs. 2.20 lakhs because it failed to take a decision in time. On another occasion it lost to the tune of about Rs. 27 lakhs because of certain errors. That is the state of affairs. I say therefore that before we resort to fresh taxation we must see that the revenue that is collected is properly and fruitfully utilised and there is not a single instance of any wastage or loss of revenue as pointed out in the Public Accounts Committee's Report, or else we forfeit the moral right to impose the burden of taxes on the people.

What about the national income? It is increasing, no doubt, but the rate at which the national income is increasing is a matter of concern for us. We visualise a 30 per cent increase during the Third Five-Year Plan period so far as the national income is concerned, but at the rate of increase that we are having in the national income, this target that we have visualised for the Third Five-Year Plan, that is, a target of 30 per cent increase in our national income, will be well nigh impossible.

What about the foreign loans? There is a reference to the foreign loans in the hon. Finance Minister's speech also. We have to trot about from one end of the earth to the other in search of foreign loans. I remember when our present Finance Minister went to the United States of America the Air-India International put up a verse singing about his exploits and all that. It said that he was going to have Ger-

man money and money from America and all that. There was a beautiful couplet. I have a poor memory and have forgotten that, but there was a couplet like that. Whatever that might be, these items are proving increasingly burdensome not only on Government accounts but also on non-Government accounts. These items are adversely affecting our sterling position. There is a reference to the sterling position in the Budget speech also.

What about the export earnings? The export earnings are also not increasing fast enough so as to achieve the target of Rs. 850 crores by 1965-66. Shri Vittal Rao has made a reference to the European Common Market coming into existence. That would also affect adversely our export trade to a large extent. In spite of the parleys and the appeals that we had with the representatives of the United Kingdom Government here, I do not think that we have been able to secure any concessions or advantages so far. Therefore in spite of the Export Promotion Council and the measures that the Government have repeatedly told us they are adopting, export promotion is almost static today. That is why I say that the target of Rs. 850 crores by 1965-66 would be difficult to achieve.

From this picture naturally enough we come to the conclusion that our economy is still in deep waters. It is often said our economy will be like that because it is a developing economy. We are still in the take-off stage and all that. I would say that we are not in the take-off stage now and we have crossed the corner. Therefore I would say that to say that our economy would be in the doldrums because it is a developing economy would be a poor argument now.

The Budget papers disclose that there is an increase in the Defence expenditure. The estimate in the last Budget was Rs. 282.92 crores. Now it is Rs. 301.93 crores. I welcome this increase in Defence expenditure, and

I say it is inevitable and unavoidable due to the political cross-currents in which we are situated today.

What about Pakistan? Pakistan is hurling abuses at us. After these budget proposals were disclosed, Pakistan went on hurling abuses on us and said, "Look at India; India has aggressive intentions against Pakistan; India is utilising the foreign loans and building up her military strength; that has become a threat to us." Whatever it might be, this is a fact that Pakistan is proving a danger to us. And there is no helping the fact that out of 2,520 miles of border that Pakistan has with India, only 1,672 miles up to June 1961 are demarcated. Therefore, the border is yet to be demarcated. There is that difficulty also.

And over and above that, the Kashmir issue is hanging fire for a long time and now it is becoming more and more acute. The President of the so-called Azad Kashmir Government—Mr. Khurshed, I suppose, his name is—threw a challenge saying, "We are mobilising our forces and at any time our forces might cross the Cease-Fire line and occupy that part of Kashmir which is in the illegal possession of India".

Therefore, under these circumstances this increase in the Defence budget is inevitable.

But at the same time I would say that we want nothing but friendship with the people of Pakistan. Because, we want to live in friendly relations with our neighbours, whether she is Pakistan, Burma or China, it does not matter. We have nothing but friendship with the peoples of these countries. But this is also a fact that in spite of the periodical professions of goodwill, amity and friendship our border is constantly being disturbed.

And when I talk of the north-east frontier, naturally enough, it comes to

my mind that Assam is the nerve-centre of the north-east frontier. But Assam, the nerve-centre of the north-east frontier, is connected with the rest of the Republic by a narrow corridor, forty miles wide only. Danzig was thirty-six miles wide. Here this is a corridor that connects Assam, the nerve-centre of the north-east frontier with the rest of the Republic, and it is only forty miles wide. At any time—a few bombs can achieve it—at any time this corridor can be shattered and the north-east frontier isolated from the rest of the country. And that is why I am pointing out to these anomalies and difficult situations.

Mr. Chairman: The hon. Member's time is up.

Shri Hem Barua: I have still so many things to say.

Mr. Chairman: He has taken more than fifteen minutes.

Shri Hem Barua: There are ten hours left, Sir.

Shri S. M. Banerjee (Kanpur): But there are other Members also.

Shri Hem Barua: There is the Chinese issue also and there is the forcible occupation of our territory. At the same time we must not forget the fact that China is building roads and aerodromes all across the frontier. We heard of the Aksai Chin road. Now information comes to us that China is building another road south of the Aksai Chin road. At the same time veiled threats are held out against us. We must not also forget the fact that Chinese espionage has spread its tentacles in to this capital city of Delhi. And threats are held out that China is going to dislodge the Mac Mahon line, the international frontier also. This Mac Mahon line is not inviolable, nor is it sacred—not sacred at least to our great neighbour China.

What about the defence of our frontier? The defence of the frontier needs therefore better attention. Be-

[Shri Hem Barua]

cause, I understand, and all strategists would agree with me, that preparation for defence means preparation for security and peace. What about the Sino-Indian border? The Sino-Indian border is closely consolidated with natural barriers no doubt. But then to depend entirely on the natural barriers for the security of this country would be very dangerous without the barbed-wire fences or watch towers or without fully equipped soldiers at the frontiers. It would be dangerous to depend on these natural barriers as it would be dangerous to depend on a torn sail in a stormy sea. Napoleon did not solely depend on the snows of Russia to win victory for him: he had preparations for defence. Whatever that might be, India has never been aggressive. But everything depends on the nature of the gestures that Pakistan and China make towards India.

What about China? She is building up her roads. The Burma road from Lashio, the frontier town of Burma came to high military importance during the last world war. China has been busy reconstructing it, according to a Hongkong News Agency report, down to the Sino-Indian border. As against this what have we been doing about our roads? There was a reference to a Road Board being constituted for roads in the frontier areas. But what about the roads? It is a fact that the hills are the sinews of our frontier. But the hills in the frontier lack roads, and all strategist would say that defence means good roads and easy means of communication. What about the modern army? The modern army consists mostly of mechanised units which move on wheels, and wheels need roads. What about these hills? Except for narrow bridle paths or mountain tracks they not have roads. Modern means of communication are not there.

Therefore I think the whole construction programme, all the reconstruction programmes are to be undertaken on war footing, and that is why I welcome this increase in the De-

fence budget. In order to defend the territorial integrity of India or the democracy of India we must be able to spend more money, and I suppose this House would not grudge any allocation in this respect. India is an island of democracy in an ocean of totalitarianism and militarism on all sides which are threatening our very existence today. In order to defend that democracy, in order to defend the integrity of our territory we must make ample provisions and see that things are done on a war footing in a quick and rapid way, or else the integrity of this country will be challenged as it is being challenged.

One thing more. There was a reference in the Finance Minister's speech to money allocations for oil exploration. There is the royalty issue hanging fire a long time between the Government of Assam and the Union Government, and the licence that the Assam Government has to grant to this Oil India Limited for further prospecting for oil in that part of the country is being held up. I would request the hon. Minister to see that the work is not being held up and that this royalty issue that has cropped up between the Government of Assam and the Union Government is settled with a view to help that State.

Because, in the matter of financial allocations under the Finance Commission's recommendations also that State has been deprived of its legitimate share. Besides the Plan projects, there are so many non-plan projects that this State has to undertake. For instance, the defence of the frontier is a necessity with that State. But very little has been said about it. It has been established that 2 lakhs of foreign nationals from East Pakistan have migrated illegally into the State of Assam, that is without any passport, and the Assam Government is visualising steps in order to check the illegal entry of foreign nationals into that part of the country. For that the Assam Government needs Rs. 3 crores.

That is the programme they have drawn up. But they are deprived of their legitimate revenue so far as the royalty on oil is concerned, because being deprived of their legitimate revenue so far as the allocation under the Finance Commission's recommendation is concerned. Whatever that may be, I place these facts before the Finance Minister for his consideration so that he may come forward and help that State in conditions of stress and strain at present with financial allocations as far as possible.

Shrimati Renuka Ray (Malda): Mr. Chairman, this Budget which we are discussing today is for Vote on Account. It is the Budget of a Lame duck Parliament which is terminating in a few days. Considering this, I think we should congratulate the Finance Minister for the clarity with which he has put the picture of our financial position before us.

I think he should also be thanked particularly for the Economic Review and other pamphlets and booklets that have been supplied. Because, in these five years, since the Second Parliament started, there has been a tremendous improvement in the material that has been supplied by the Finance department when Budget discussions take place. It has made it possible for the Members of this House to understand the Budget in a manner which it was not possible when I first came back to this House five years ago. It is not possible, of course, to give a complete picture when a Vote on Account is being discussed and the shape of economic changes that might or might not come is not there. Therefore, it is all the more welcome that we have got the financial picture so clearly before us.

The Finance Minister has placed the position in regard to increase, in deficit financing very clearly. He has told us that in spite of a revenue deficit of Rs. 6 crores having become a surplus of Rs. 34 crores, we have a deficit of Rs. 51 crores because of the fact that

the deficit has gone up from Rs. 70 crores to Rs. 121 crores. He has also pointed out that one of the main factors, or perhaps the main factor accounting for this is the fact that we have not been able to get the internal borrowings or external borrowings according to the anticipated amount. On the other hand, there is another side of the picture that we have also to think of. Shri T. B. Vittal Rao, when he was speaking, took up the fact that there was deficit financing. He said that there is no question of any improvement in regard to price position although the Finance Minister has said so in his speech. Here, at page 11 of the *Economic Review*, we find quite clearly that the All-India Working class consumer price Index which came up to 124 by the end of the Second Plan and continued to rise till August 1961, when it reached the level of 128, thereafter, has shown no variation. All that the Finance Minister claimed is that this rise has been arrested. Whether it will continue to be arrested or not, we do not know. This is the first time that, after a long time, it has been arrested.

In regard to another point that has been raised by the two hon. Members who have spoken before me, I should like them to look into the Index numbers of wholesale prices at page 10 of the *Economic Review*. We find that there is no exaggeration in what has been stated. Even in the case of some food articles like sugar, gur, tea, milk and ghee, we find that the prices have gone down. It is true that in the case of some food articles, it has not gone down. In the case of some other articles, like cement, the price has gone down. Naturally, what the Finance Minister has claimed is absolutely right. Any attempt to say that it is not a correct picture is completely wrong.

In regard to agricultural and industrial production, it has also recorded a substantial increase as the Minister has pointed out. In steel, sugar, coal and cement, there has been an increase. It is true that the increase in steel could, perhaps, be greater than

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what it has been. But, I think that when the Government is so aware of the position, the chances are that in spite of a deficit in this matter, in four years' time, we shall probably be able to cover the position and have steel production up to the level anticipated. Even if there be some little deficit in this matter, it will not be a very big one, let us hope.

I want to turn to the question of export earnings. The Minister has pointed out that by 5 per cent that export earnings have gone up and there has been a reduction of imports and in spite of that, the balance of payment position is not a good one. It is true that the exports have gone up. That is a good sign. At the same time, I think that we have to be very very careful about this. Again, I would like to point out that we find from the *Economic Review* that this point has been considered at great length and has been taken into account by the Finance Ministry. To quote from the *Economic Review*, "since these objectives of enhancing productivity and savings lie at the very heart of developmental planning, the successful promotion of exports is at once a measure and a consequence of all our planning efforts." That shows that there is an awareness of it. I would like to plead with the Finance Minister that this awareness should be a very acute one all through the next four years, because, there are difficulties which we have to overcome in order to increase our exports, in order to improve our production in other ways and to improve the efficiency of our production. But, if we keep a constant watch on this, I feel sure that, since we have been able to improve our position slightly, it will be possible to make more rapid strides in the future. This, I think, would be the best and the only way by which we can really cover the gap of deficit financing. It is all very well for the hon. Member Shri Hem Barua to say that deficit financing is increasing. But, in a developing economy, it has to increase to some extent. It is being

kept down as far as possible to the minimum. May be, some more improvement could be done. But, it could not be a possibility that, in a country which has a developing economy, there should be no deficit financing. It is the argument of those who do not believe in planning at all. There are others who have gone before the electorate and said that this planning is all wrong, we should not plan, we have no right to tax the rich. The electorate has shown quite clearly what their verdict is. There are those who have said, we believe in planning, but the planning is defective, nothing at all has been done. The hon. Member Shri T. B. Vittal Rao, when he was speaking, painted a very gloomy picture. The electorate did not feel as gloomy, for, their answer on this matter is before the country today. They do believe that the planning that has been undertaken by the Government and the Congress is certainly not only right, but that it has not been as inadequate as some of our Members would like to point out. I think that point should be borne in mind when we are discussing these matters that the electorate, in spite of all that has been told to them, and all the defects that are there, still believes that the planning and the implementation of the planning has not been so very bad, because, otherwise, they would not have given the verdict in favour of the Government and the Congress.

I would like to take up another point which the last speaker also brought up, which, I think, is of great consequence. That is the question of tax evasion. I think it is true that revenue collections have improved. I do not know how far income-tax collections have improved. But, there is no doubt that tax evasion is still being carried on on a much larger scale. I do not know what new taxes will be placed before the next Parliament. But, it is quite a fact that much more taxes need not be placed if tax evasion could be controlled and could be prevented and if tax dodgers could

be caught. If this is not done on a bigger scale than it is up to now, I do not think there is much point in putting more taxes. That is why I think the Finance Minister has resorted to more indirect taxation. Indirect taxation falls not only on the rich but also on the poor, and, therefore, any more indirect taxes would be unfair to the country. Though that is the only kind of tax which can be easily collected, that does not mean that that is the only type of tax that we should impose. We should try to improve the machinery of collection to a far greater extent than before. I know that the Finance Minister is alert and vigilant about it. I wish however, the machinery were such that tax evasion could have been checked, and we could have said, "yes, there has been a great improvement in the checking of tax evasion."

There is another thing also in this connection, namely that even when direct taxes are imposed, those who are fixed wage-earners will have to pay them, because in the case of the we do not know what their income is, and so, we do not know how to collect the taxes in a proper manner. So, if direct taxation is resorted to in the next budget, it will mean that the fixed income people will have to pay it, and the tax-dodger will continue to dodge it. Therefore, the answer lies in improving the machinery of collection of income-tax and other taxes. It is no use having wealth tax and gift tax and income-tax and various other taxes, unless the machinery of collection is improved in such a manner that at least most of the amount which is due can be netted into the exchequer.

Now, I come to a point on which I feel a little gloomy myself, and that is in regard to the fact that we find in the budget that there has been a saving of Rs. 12.6 crores on social and development services. Surely, it is extremely unfortunate that such a saving should have taken place. That shows

two things. The first thing that it shows is that in spite of the urgent need for social and development services, for educational and health services etc., the arrangements for spending the money have not been quite adequate; secondly, it shows that perhaps the allocations are not always made on such items as can be easily implemented or as are practicable. Sometimes, the State Governments feel that the items for which such money is allocated are not so good. And often they have come before the Planning Commission and they have voiced their points of view. I do not know whether in all these allocations, it is the money from the Central or the State sources which remains unspent, but the fact that Rs. 12.6 crores of money, urgently required for the children of this country, in order to build the future citizens of this country, should remain unspent is a sad commentary on our administration. There is no doubt about it.

We have to remember that the only way in which we can overcome this defect is to see that the administration in regard to social services is as adequate as it is in other spheres. Surely, when we talk so much of building up the most vulnerable segment of our population, when we say that it is the children who must be given top priority, the fact that in those items where they come in, there should be unspent balances is a very sad thing. I hope that the Finance Minister, who is not responsible for it himself, will pass on to his colleagues at the Centre and in the States also, who may be responsible for this, that it would be better to reallocate money to items which can be implemented so that this kind of saving does not take place. There are many types of savings, but perhaps this is the most unfortunate. In a country which is still to be built up, in a country where the children still lack most of the things that they need, in a country where such items as mid-day meals for children is not being

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considered on a large scale and where other items like compulsory social service for our youth is not being considered for lack of resources, there should be such savings on an item like social and development services.

I would like to bring this particularly to the notice of the other Ministers responsible, and I hope that the Finance Minister will convey this opinion to them, which is not an opinion which I alone am voicing here, but which I feel is the opinion of a large majority in the country, because we feel that the resources available for nation-building are still inadequate, and at the same time, we find that are unspent balances. Of course, it is natural for the Finance Minister to point out that evidently more money has been taken than can be spent. But that is not the true picture. The true picture is that the money has not been utilised for the services which are so urgently required, and I hope that in this matter an improvement will be seen soon.

There is a lot of criticism that a good deal of money is being spent on administration, which is top-heavy. I know also that so far as the Finance Minister at the Centre is concerned, he is very alert about this, and does his best to check this. In spite of it, you will find that in *The Eastern Economist*, the comment has been made that Parkinson's law is still obtaining. I do not know how far that is true. But, seeing these unspent balances on social services, I feel that obviously the administrative machinery is not so geared up as it should be. It is not worthwhile raising money at the sacrifice of the people, if that money is not well spent and if those who are to implement the plans are not able to do it adequately. I am sure that Finance Minister is already aware of this position, and he has been taking action, and I hope he will continue to do so, so that we may reach a position when this criticism which is still a legitimate one need not be levelled in a legitimate manner against us.

Now, I would say a word or two about the Finance Commission's recommendations. I am very glad that Government have accepted the recommendations in regard to the share of the States in respect of income-tax, and that the share in excise duties has gone up from 8 to 35 per cent. That is a much healthier way of dealing with things, and I am glad Government have accepted it. There is, however, one point that I should like to make, and that is that while Grant-in-aid is being given for road development, there seems to be no proper principle on which this is being spent. Surely, in regard to border roads in those States like West Bengal which borders on Pakistan and Tibet in China, and where roads are very much needed, more money should be given for road development. I am not speaking here only about West Bengal but also about other States which are border States, and where roads are required for defence purposes and for even coming to know what is happening on the other side. Therefore, I feel that it is absolutely essential that money should be given for road development, to those States where the roads have not been built, and which are border States, because if we are to defend our land, we must also know what is happening on our border, and sometimes we come to know when it is too late.

In conclusion, I would say that whatever may be the difficulties that still remain, and whatever may be the handicaps, that we still see in the administrative machinery, there is no doubt that we have gone forward, and gone forward more rapidly perhaps than those who were criticising us thought, may be, not as rapidly as we wanted to, but certainly more rapidly than those who have been criticising us have ever thought. That is why today they have changed the nature of their criticism, and they have concentrated on other points. They have not spoken today on those points on which they criticised us at the beginning,

and where we have succeeded. We are, however, still fighting with our backs to the wall. It is a tremendous experiment in democracy which is being carried on in this one country which is isolated on all sides by countries which believe in dictatorship. I am quite certain that with the goodwill of the people of this country who have given their verdict in favour of the Congress and the Congress Government, we shall be able to go ahead and be able to bring democracy to fruition in a country which was left behind for ages on account of foreign domination.

With these words, I support the budget.

Shri S. M. Banerjee: Mr. Chairman, I have heard with rapt attention the speech of my hon. friend, Shrimati Renuka Ray. She has concluded by saying that the verdict in the general elections is a sort of confidence in the present Government. In a democratic country, it does happen. But may I invite her kind attention to the voting figures? In the 1962 elections, the Congress has secured less votes than in 1957. It has not secured even 47 or 48 per cent; it has secured 45 per cent and something.

Shrimati Renuka Ray: May I ask if any other Party is in a position anywhere to form an alternative government?

Shri S. M. Banerjee: I am not challenging that. I have secured the maximum number of votes in U.P.; I have secured more votes than the Prime Minister. On that basis, I should be the Prime Minister.

So how does that matter? Because of the unfortunate division among the Opposition parties, the Congress still enjoys the confidence of the people. So my submission is only this, that the Congress has not polled more than 50 per cent or even 50 per cent, of the total votes polled in the country. It is less this time and this requires self-analysis and self-criticism on the part of the ruling party, as to

why it has lost so much. It is not the number of seats which counts. In a democracy, each vote, whether cast in favour of the Congress or in favour of other parties, counts. So I think this should be an eye-opener to many of our friends opposite so that they may have some self-criticism.

16.42 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

The hon. Finance Minister has stated in page 12 of his speech:

“We shall, therefore, need to do everything possible to enlarge our budgetary resources, so as to ensure stability in the economy”.

I do not know what is going to be the fate of our future Budgets. I am sure there is going to be taxation after taxation—indirect taxation. I only wish that this should not be indirect taxation because it has reached the saturation point. If we take the percentage of direct and indirect taxation and compare the figures of 1951 with those of 1961-62 estimates we find that the percentage of direct taxation has increased hardly 69 per cent or 70 per cent, and indirect taxation has risen to 256 per cent. This clearly means that those poor people who have been taxed and taxed for any developmental projects have nothing to pay more. I would only request the hon. Finance Minister to kindly bear in mind the capacity of the poor people to pay. I do not for a moment pose that only I have a human feeling and only I have a heart which bleeds for the common people; it may be that the Finance Minister's heart bleeds more. But I feel that indirect taxation has reached the point of saturation.

Shrimati Ila Palchoudhuri (Nabadwip): Has the heart stopped bleeding?

Shri M. S. Banerjee: It has stopped for those who have lost. My heart still bleeds.

Let us view the entire condition, the growing poverty and unemployment

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in this country. With this condition, are we in a position to pay more taxes? That is a matter for the kind consideration of the hon. Finance Minister.

The other day while speaking on the President's Address, I quoted certain figures. 71 rickshaw pullers of Kanpur are donating blood and earning their bread. They pull rickshaws for the whole day and then once a week they donate their blood. From 1958 to May 1961, these 71 unfortunate rickshaw pullers have donated 27,000 bottles of blood equal to 10,00,000 c.c. I wanted to produce a document signed by the Civil Surgeon, Kanpur. How is it that people have to donate their blood to earn their bread? There must be something wrong with our planning.

I am all for the Plan and the success of the Plan. But the question arises in my mind whether this Plan is for the people or the people are for the Plan. How is it that the executors of the Plan go on executing it to success and after the success of the Plan, the fruit does not go to those who are the toiling millions; I have seen the extravagance in our various plans. I confine myself to U.P. Let us take the Rihand Dam. After the successful completion of the Rihand Dam, or whatever has been completed, it appears that it has only been constructed for Shri Birla's aluminium factory. We were told in this House—and the Members of the Assembly were told in the State legislature—that the whole shape of the eastern districts of U.P. was going to be changed; poverty was going to be uprooted by having cottage industries and small-scale industries which would run on power. But unfortunately what happened? I am sure that whatever power is generated out of this dam will go to Shri Birla's Aluminium Corporation. This has become a serious problem for the eastern districts. For instance, Mirzapur and other districts were thinking in terms of development, in terms of fighting poverty with rapid industrialisation of the region. Now they are

seriously thinking whether this was the actual aim of the Rihand Dam.

There is another project in the Jhansi district. You know the condition of Bundelkhand. It is actually a poverty-stricken area. It was thought that the successful completion of the Mata Tila project would bring self-sufficiency in Bundelkhand by the setting up of more industries there. But what happened? An amount of Rs. 3½ crores was spent. Then it was raised to Rs. 11 crores. Now it is said it will cost Rs. 20 crores. If you visit the dam, you will find everything written there, the height of the dam, the length of the dam and so on. But against the item 'cost', it was written once 'Rs. 11 crores'. Then it was rubbed completely, because nobody knows, not even the State Government or the Central Government, as to what is going to be the actual cost of the project. I was surprised at this. I asked the Chief Engineer, 'After spending so much money, what are you going to do with the project?' He said: 'We are simply discharging water. That is our work'. No site has even been selected for the power house. I do not know whether this chaotic wastage of the taxpayers' money is going to count for the success of our Third Five Year Plan or the Fourth Five Year Plan.

That is why in these under-developed areas of U.P., whether it is Bundelkhand or the eastern districts, there is chronic unemployment, drought or other things and people are facing starvation. This is why the shape of these districts has not changed a bit even after the completion of our Second Five Year Plan. So my request to the hon. Finance Minister is to see that this chaotic wastage of funds, this drain on funds, must stop somewhere; otherwise, we have no face to ask our voters, our people, to pay more taxes. They will immediately say, 'After the successful implementation of the Plan, what do we derive?' The First Five Year Plan gave us unemployment to the tune of 6.5 million. The Second Plan gave us unemployment

to the tune of nearly 10 million. I do not know what is going to be the fate of the people—the unemployment in store—during the Third Five Year Plan. It is a race going on between hunger and starvation. I do not know which is going to win.

If this is the condition of our country, what is the use of these projects? I am all for the public sector industries and projects. But let us have a thorough probe into the working of public sector projects. Why is it that we are facing a strike every time in the Heavy Electricals projects in Bhopal, the HAL or other projects? Favouritism and nepotism have become so deep-rooted that if there is an analysis, if there is a thorough probe into the working of the public sector projects, you will find that people who are high up have appointed their relations and promoted them. A man getting Rs. 350 on a particular day, just after completion of his training period of 1½ years, is getting nearly Rs. 1,100. As the Prime Minister correctly said there are places of pilgrimage. But if this is the condition of the places of pilgrimage, the pilgrims will never go to these places; they will say it is better to remain at home. So, this is the condition of the public sector projects.

Coming to the question of resources, whenever we say that general insurance should be nationalised, the reply is that they cannot do it immediately. For instance, the audit report on the Ruby Insurance Co., was never placed before the House, but from indications we have got it is clear how general insurance is working. I do not impute any motives to those who own these general insurance companies, but, after all, what is the reason that general insurance is not nationalised, why are certain banks not nationalised? If our national income has increased, where has it gone? It has gone to some seven or eight families. At least 75 to 80 per cent. of the total national income has gone into the pockets of seven or eight families. Just like the nine families of America,

here there are seven or eight families. So, the question is this, that there should be distribution of wealth. The hon. Finance Minister says that he is taxing them to the tune of 80 to 85 per cent, in certain cases even 90 per cent. If there is so much direct taxation, how is it that there is so much concentration of wealth in the hands of a few, how is it that Rs. 600 or Rs. 700 crores could be accumulated by seven families in this country?

Now, a committee has been appointed with Dr. P. S. Lokanathan as the Chairman to know about it, how the money has been distributed and so on. Well, how can he know? Nationalise all these banks, and you will know where the money is, whose money it is. So, naturally, my suggestion is that for the mobilisation of our internal resources, general insurance should be nationalised, banks should be nationalised. It is high time that our sugar industry is also nationalised. There is no harm in it. The sugar magnates may show some signs of revolt against this step, but they cannot do anything. What can they do? They have had enough of profit. They have had fabulous profits, and it is high time that in the interests of the country, their industry is nationalised.

These are some of my suggestions. They may appear to be impracticable. I am not so much experienced, I may be wrong, but you might consider all these things. After all, we are getting aid from outside, loan after loan from outside, and we do not want to mortgage our country after taking so much of loans. Interest alone comes to crores, and naturally we have to pay it back this year or next year or after ten or twenty years. I may not pay it, my son or grandson may have to pay it. Why should we keep this indebtedness to the tune of so many crores and leave this burden to our grandchildren? We should try to clear it. India should be reconstructed, a new India must grow with the help of all in this country. Let those financiers and capitalists give their capital, and I assure you on behalf of the

[Shri S. M. Banerjee]

working classes, whom I have the privilege to represent, that they will give their best labour, and we can build a new India. That should be our aim.

My hon. friend Shrimati Renuka Ray raised a point. She said that at last the consumer price index showed clearly that prices had been arrested, and she quoted figures from August to December, 1961. During that period it remained at 128 and she was very happy that prices had been arrested. In fact, they had been arrested in February, 1961 and that continued till May, 1961, but again somehow or other in July it went to 127 and became 128 in August. So, I can quote from the Reserve Bank Bulletin or the figures available with me to show that there had been some stability for three or four months. After all, if prices remain stabilised for three or four months, we cannot say there has been stabilisation.

After all, what was the anticipation of the First Pay Commission? It thought that after the end of the war prices would stabilise between 160 and 175, but that did not happen. Naturally, I fully support the demand put forward by my hon. friend Shri T. B. Vittal Rao, for the revision of the dearness allowance of the Central Government employees.

Consumer price indices in 1960 from July to December were 120, 126, 125, 125, 124 and 124 respectively. In 1961, January it was 123, in February it was 124, in June 125, in July 127 and from August to December 128. It will be seen that the price index was ten points over and above the base of 115 points, taking 1939 index as 100 which was the basis of the Central Pay Commission taken as far back as July, 1960. It has not gone down appreciably. From October, 1960 to September 1961 it has remained at the average of 125, that is over ten points for a year, and in October, November and December, 1961, for which figures

are available, it has remained at 128. The condition laid down in the Central Pay Commission's recommendation and accepted by the Government of India which I have quoted above has been fully fulfilled. So, I would request the hon. Finance Minister, to whom moral values are much more important than anything else, to honour his commitment that the Pay Commission's report would be considered as an award and all its recommendations implemented. When this question of dearness allowance was discussed with the hon. Labour Minister, Shri Nanda, in July 1960, when, unfortunately, the strike could not be averted in spite of the efforts of our late, lamented friend Shri Feroze Gandhi, it was clearly said that if the average remained at 125 for twelve months, then dearness allowance would be revised. In reply to an Unstarred Question of my hon. friend Shrimati Ila Palchoudhuri, the hon. Minister said "Yes". He admitted it, though it was said there that the figure for October, 1961 was provisional. It has become final now. So, it is high time that the dearness allowance is revised without delay.

Now, the question arises: what should be the quantum of the dearness allowance? My suggestion is that it should be increased by 50 per cent. immediately, and if there is no agreement between the unions of federations and the Government about the balance 50 per cent, it should be referred to arbitration. This suggestion should be acceptable. We cannot possibly deny the Central Government employees any more, and ask them to wait for another year.

First of all, the formula of the previous Pay Commission was an automatic rise after a twenty point rise in the cost of living. That was turned down by the second Pay Commission, because of which there was so much trouble, and people thought that the previous practice should be restored. Now, if, even after the acceptance of the second Pay Commission's recom-

mendations, our Finance Minister takes more time to revise the dearness allowance, I think that will be wrong on his part, and that will add to the frustration of the Central Government employees who have already been frustrated to a great extent. So, this question of dearness allowance, I am sure, will be considered by him immediately and a decision taken by the end of the current financial year. That is my request to him.

Then I come to the question of sales tax. I think the total figure realised by way of sales tax in 1951 was about Rs. 54 crores. From that it has now risen to Rs. 143 crores. The whole method and procedure about this sales tax is so cumbersome and troublesome that I wonder how the ordinary shopkeepers keep their accounts. I would request the hon. Finance Minister to bring in some amendment or to suggest ways and means by which it may become simple so that the shopkeepers need not keep an accountant or a clerk to maintain these sales tax accounts. If it is made simpler there will be less of evasion. In U.P. alone there is an evasion of Rs. 21 lakhs.....

16 hrs.

Mr. Deputy-Speaker: Just at this moment why should the hon. Member press upon that?

Shri S. M. Banerjee: Sir, it is a State tax and yet the Centre can always advise.

Mr. Deputy-Speaker: The Centre has nothing to do with it. It would be any of the States where the Assemblies have just begun their work.

Shri S. M. Banerjee: I only wanted that the Finance Minister should advise the State Governments.

Mr. Deputy-Speaker: No question of his advice being given. The hon. Member can advise his compatriots.

Shri Morarji Desai: I may be advised as to what I should do. But let him not advise me as to what I should advise others.

Shri S. M. Banerjee: Now, we are all for developmental expenses. What about non-developmental expenses? Is it not a fact that in 1951 these non-developmental expenses were to the tune of Rs. 500 crores which rose in 1961 to about Rs. 1100 crores? Whether this increase is justified or not is a matter for the Finance Minister to see. I do not say it is unjustified. But, if there is such an increase in non-developmental expenses, I do not know whether we will get the money for developmental expenses. So, my submission is that all this requires a thorough probe.

Then, about corruption. Whenever the question is raised, immediately, whether it is the Prime Minister or the Finance Minister or any other Minister, he says, 'Where is corruption, give us facts and proof etc.' How can proof be given? If corruption has to be seen, let the Finance Minister, not as Finance Minister but as an ordinary man, go to any office, go to any court and see things. I do not impute motives to the magistrates or the judges. Nothing will move unless you pay something. I am told that if you want to lodge a report in a police chowki, nobody will even write the report unless you pay something. I am sometimes surprised that our productivity has gone up; our national income has gone up. But we have never cared to assess to what extent our national character has gone down. Our country cannot progress when there is corruption. Shri Deshmukh said something. It was pressed in this House that it should be accepted. And the Prime Minister wanted that proof should be given. How can concrete proof be given?

In the ordinary allotment of houses an inspector was found to be taking money from both parties. Supposing myself and Shri Madhok both wanted houses, he took Rs. 100 from me and

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another Rs. 100 from Shri Madhok. If the house was allotted in the name of Shri Madhok he returned my money. I thought he was very honest because he had returned the money he had taken from me because he could not allot the house to me. But there was the Rs. 100 he had taken already from Shri Madhok. This is what is happening and there must be some check to this and deterrent punishment should be given for the corrupt people. Otherwise this country cannot progress.

I do not mind any rise in the Defence expenditure. I have all admiration for the work done by our Defence factories, by our Ordnance Factories. In 1956, 6,000 men were retrenched. Now, at least 13,000 more men have been recruited in 1961 alone. That clearly shows that more than 50 per cent. of the machinery in the Ordnance Factories are still working.

What was the condition previously? Some group of pensioners were running these factories and they could not make defence self-sufficient. In 1953, when I brought out a small leaflet called Save Our Children from Starvation, I tried to bring out that these Ordnance Factories are capable of producing all articles. When I was distributing the leaflet outside this Parliament I was mercilessly beaten by the Police because I was telling the truth. Now, in 1961 or 1962 it has been found out to be correct, that these Ordnance Factories are not to be run by a group of pensioners and that they are capable of moving towards self-sufficiency of Defence equipment in our country. I am happy about that.

About border roads Shri Hem Barua had something to say. Let me say how honest work the border road employees have done. I have all admiration for the Defence Service, for the civilian employees in Defence Services. And, I would request the hon. Deputy Defence Minister who is

here to see that more recruitment is done and that these Ordnance Factories are utilised more.

I appreciate the production of AVRO 748 in Kanpur; I welcome the production of Supersonics in HAL. Even the BEL is working efficiently now; previously it was not working so efficiently. I assure the Deputy Defence Minister that we are all for Defence production. We want the defences of our country should be strengthened and our border should be protected, whether it is against China or against Pakistan. We want to assure him that whenever the Defence employees were fighting the Defence Minister it was only in self-defence and not with a view to attack the defence policy. The greatest confidence in the Defence Minister's policies is that the people have voted him in spite of the reactionary elements which wanted to defeat him. But, thanks to the electorate they have voted him back not by a difference of 1, or 100 or 1000 votes but by more than a lakh of votes. That itself shows that the reactionary forces which were attacking the defence policy of the Prime Minister and the Defence Minister were beaten hollow and the Defence Minister has come out with flying colours.

I would once again request the Finance Minister to kindly consider the three points, this unemployment, and its solution, which I have mentioned. Should we provide employment or not to the unemployed? If we do not, our people will suffer more and more. The Plans are there and everything is there. We want the success of the Plans. But, after all, the planners of the Plan must get something to eat. That is my submission.

With these words, I would request the hon. Finance Minister to throw some light on the various suggestions. With regard to dearness allowance I appeal to his sense of justice and impartiality and his moral values, which

he mentioned after the strike to see that dearness allowance is increased without further delay and before the 31st of March 1962; that is be the end of the financial year.

पंडित ठाकुर दास भागवत (हिसार) :

जनाब डिप्टी स्पीकर साहब, मैं आप का बड़ा मशकूर हूँ कि आप ने मुझे बोलने का मौका अता फरमाया। बहुत अरसे के बाद मैं यहां पर यह आखिरी स्पीच कर रहा हूँ। और मैं यह कहता हूँ कि मैं फाइनेन्स मिनिस्टर साहब की खिदमत में बहुत ज्यादा फाइनेन्स के बारे में अर्ज नहीं करूंगा, टैक्सेज के बारे में अर्ज नहीं करूंगा और इस तरह की चीजों के बारे में अर्ज नहीं करूंगा, लेकिन मैं कुछ ऐसी चीजें कहना चाहता हूँ कि जो कि मेरे दिल में चुभ रही हैं जिन को कि मैं अपना दिल खोल कर उन के सामने रखना चाहता हूँ चाहे वे उन के डिपार्टमेंट के जरमेन हों या न हो। लेकिन मैं चाहूंगा कि उन पर तवज्जह दें।

कल हमारे प्राइम मिनिस्टर साहब ने फरमाया था कि उन्होंने जो अब के दौरा किया हिन्दुस्तान का तो उन्होंने देखा कि हिन्दुस्तान के लोग बैटर ड्रेस्ड हैं और बैटर फैंड हैं। आज हाउस में जब कभी भी कोई बिल आता है या कोई बहस होती है तो हम सब से पहले यह सुनते हैं कि हिन्दुस्तान की हालत बहुत खराब है। कहा जाता है कि इंडस्ट्रियलाइजेशन ठीक तरह तरक्की नहीं कर रहा है और चीजों का प्रोडक्शन भी ज्यादा नहीं हो रहा है। जब इस तरह का क्रिटिसिज्म किया जाता है तो क्रिटिसिज्म का असल प्वाइंट खत्म हो जाता है। मैं अदब से अर्ज करना चाहता हूँ कि यह सही है कि हमारे देश में इंडस्ट्रियलाइजेशन बहुत जबरदस्त हुआ है। हमारे देश में पर कैपिटल इनकम भी बढ़ गयी है। हमारी नेशनल इनकम भी बढ़ी है। लेकिन सवाल तो यह है कि क्या उस का वह असर हुआ है जो कि

हम चाहते थे। आखिर अगर इनकम बहुत ज्यादा बढ़ जाये और लोग उस का ठीक फायदा न उठा सकें, अगर इनकम बढ़ जाये और उस का बटवारा ठीक न हो और इतनी इनकम बढ़ जाये कि उस को लोग फालतू कामों पर खर्च करें और असल काम में न लायें तो क्या फायदा उस इनकम के बढ़ाने से और क्या फायदा इस इंडस्ट्रियलाइजेशन से। क्या फायदा ऐसी आमदनी बढ़ने से अगर हमारी आबादी इतनी बढ़ जाये कि हम पूरी तरक्की न कर सकें और हर एक आमदमी को यह दुःख हो कि उस के हिस्से में कुछ नहीं आया। मैं अदब से अर्ज करना चाहूंगा कि सब के सब सवाल एक दूसरे से ऐसे मिले जुले हैं और एक दूसरे पर इतना असर रखते हैं कि सरकार एक सवाल को दूसरे सवाल से जुदा नहीं कर सकती। इस वास्ते जो चीज मुझे दिखाई देती है और जिस को कि मैं अर्ज करना चाहता हूँ वह ४, ५ बातें मैं आप की खिदमत में अर्ज करूंगा।

नम्बर एक मैं यह अर्ज करना चाहता हूँ कि दरअसल इस देश के अन्दर जिस को कि नेशनल इंटिग्रेशन कहते हैं जिस के कि वास्ते अभी कमेटी भी बैठी है और हम ने इस की बाबत लेउस में बहुत स्पेशल भी सुनी है लेकिन दरअसल देखा जाये तो नेशनल इंटिग्रेशन के लिहाज से हम अधोगति को जा रहे हैं। हम देखते हैं कि पुरानी मुहब्बत, रवादारी, हमदर्दी और मिल कर काम करने की भावना कम होती चली जा रही है। लोग अपने सैलफिश प्वाइंट आफ व्यू से हर एक चीज को देखते हैं। लोग कहते हैं कि हमारे मुल्क में पैट्रियाटिज्म बढ़ी है और हमारा मुल्क आगे बढ़ा है लेकिन मैं उन लोगों को यह बतलाना चाहूंगा कि हकीकत कुछ और है और लोगों के अन्दर कास्ट सिस्टम इतने जोर से बढ़ता चला जा रहा है जिस का कि कोई ठिकाना नहीं।

[पंडित ठाकुर दास भार्गव]

आप एलेक्शन का जिक्र करते हैं लेकिन मैं तो कहूंगा कि एलेक्शन तो अलग चीज है हम और आप अगर रोजमर्रा की जिंदगी को देखें तो पायेंगे कि अनटचेबुल्स में, अछूत जातियों में, शेड्यूल्ड कास्ट्स और शेड्यूल्ड ट्राइब्स में आपस में जितना भेदभाव है वह ऊपर की जातियों में नहीं है। मैं देखता हूँ कि उन के अन्दर इस कदर तफरका है कि वह कभी आपस में मिल ही नहीं सकती। सिवाय इस के कि गवर्नमेंट को कभी कुछ कहना हो तो वह कभी-कभी भिन्न जाते हैं और एक होकर बोलने लगते हैं वैसे आपस में उन में इतना डिसइंटेंग्रेशन है जिस का कि कोई ठिकाना नहीं। जब तक यह डिसइंटेंग्रेशन कायम है, हिन्दुस्तान में इंटेंग्रेशन की बात करना बिल्कुल गलत है और यह हरगिज नहीं होगा।

अब के दफे क्या हुआ ? मैं खास एलेक्शन का जिक्र नहीं करना चाहता हूँ लेकिन मैं एक वाक्य का जिक्र जरूर करना चाहता हूँ। मेरे जिले में जहाँ कि पहले कांग्रेस की जीत हुई हर एक चीज में पार्लियामेंट के अन्दर भी और साथ ही लोकल असेम्बली में भी और हर एक चीज में कांग्रेस की ही फतह होती थी। आखिर उस के अन्दर क्या बात थी ? उस में एक बात थी और वह यह कि तमाम अछूत वोट कांग्रेस को मिला करते थे क्योंकि वह समझते थे कि यह गवर्नमेंट और कांग्रेस हमारी मददगार है और हम को मदद देगी। लेकिन अब की मर्तबा हमारे दोस्तों ने और हमारे लोगों ने क्या सिलसिला चलाया ? उ होने कहा कि यह कांग्रेसी चमारों के साथ चली गई है। बाकी जितने नान-चमार्स हैं, उन्होंने सब ने आ कर कांग्रेस के बरखिलाफ वोट दिये क्योंकि कांग्रेस तो चमारों की है और चमारों का साथ देती है, नौकरियां मिलें, तो चमारों को, वजीफें मिलें, तो चमारों को, हालांकि यह दुरुस्त नहीं है। चमार आबादी के लिाज से ब्राधणों को छोड़कर

हिन्दुस्तान में हिन्दुओं के अन्दर दूसरे नम्बर पर हैं। अब उनके इस प्रचार का असर यह हुआ कि आपस में उनका भेदभाव बढ़ा और गैर चमारों का कांग्रेस को वोट नहीं मिला। जो कांग्रेस की वोट्प थीं उनके वास्ते यह हुआ कि चमारों को हमारे कांग्रेस के ऊपर के लोगों ने कई जगह उन को नीचा दिखाने की कोशिश की और उन के आदमियों को नहीं आने दिया गया। उन्होंने ने चमारों को यह कह कर वापिस भेज दिया कि कांग्रेस हमारी दुश्मन है। इस से ज्यादा और बुरी बात क्या हो सकती थी ? यह क्या बात हुई ? असल मामला जाता रहा। कांग्रेस क्या करती है, गवर्नमेंट क्या करती है और यह लोग क्या करते हैं यह सब जाता रहा। वहाँ एलेक्शन में बात तो यह रही कि यह किस बिरादरी का है। किसी उम्मीदवार को खड़ा करते वक्त यही चीज देखी गई। सारे हिन्दुस्तान की हिस्ट्री देखें सब जगह जातिवाद पर चुनाव लड़ा गया। जहाँ कहीं देखा कि किसी को हराना है, जानतें हैं कि जो शस्स वह खड़ा कर रहे हैं वह उस के मुकाबले में फल होगा लेकिन उसे खड़ा कर दिया ताकि १०-२० हजार वोट किसी तरह से कट जायें। हर एक जगह यहीं हुआ। मैं अर्ज करना चाहता हूँ कि यह चीज ऊपर की जातियों में हुए डिसइंटेंग्रेशन के मुकाबले कहीं ज्यादा खतरनाक है और कभी इस देश का भला नहीं हो सकता है। सच पूछा जाये तो मुझे अफसोस के साथ कहना पड़ता है और मुझे कहने में जरा भी ताम्मुल नहीं कि यह कास्ट सिस्टम का मौनस्टर आज के दिन हिन्दुस्तान में जितना पावरफुल है उतना शायद कभी न रहा होगा। यह कास्ट सिस्टम मुझे अफसोस के साथ कहना पड़ता है कि ह्यूमन नेचर के साथ एक तरह से इम्बैडेड सा हो गया है।

महात्मा जी ने कास्ट सिस्टम को हटाने के लिये बड़ी कोशिश की और हरिजननों के वास्ते तो उन्होंने ने अपनी जान तक की बाजी लगा दी लेकिन मुझे यह कहने की इजाजत दी जाये

कि महात्मा जी ने भी उस बहादुरी व प्रुडेंस से काम नहीं लिया जो कि इस देश के सरकार-स्टान्सेज वारेण्ट करते थे। उन्होंने ऊपर की जातियों में आपस में शादी करने के वास्ते एक दफा भी नहीं कहा। मुझे अफसोस है कि गांधी जी ने भी हरिजनों की एक नई कास्ट बना दी। हमारी गवर्नमेंट ने भी यही किया। जब कांस्टीट्यूट असेम्बली चलती थी उस वक्त मैं ने अर्ज किया था कि आप इस शैड्यूल्ड कास्ट को बर्थ की बिना पर न रखिये, जाति की बिना पर न रखिये। अगर आप ने इस तरह से इस को रक्खा तो देश को बड़ा नुकसान होगा। बहुत गौर खोज के बाद मैं महसूस करता हूँ और मैं अपनी कंसिडर्ड ओपीनियन देना चाहता हूँ कि गर्नमेंट ने यह अक्वल दर्जे की गलती की जो उस ने शैड्यूल्ड कास्ट को बर्थ की बिना पर रखा। सब जातियों को अलग-अलग रख कर उन में तफरका बढ़ाया और देश में तफरका बढ़ाया और इस का सौल्यशन नामुमकिन बना दिया। अगर गवर्नमेंट चाहती है कि देश; नेशनल इंटिग्रेशन हों तो उस के लिये जरूरी कदम भी उस को उठाने होंगे। अब यह तो हो नहीं सकता कि आप जमीन में बीज तो बबूल के बोयें और उम्मीद करें कि पेड़ आम के निकलेंगे। अगर कास्ट की बिना पर सारा सिस्टम चलता है और कास्ट की बिना पर सारी रियायतें वगैरह दी जाती हैं और उन को देते समय यह ध्यान रक्खा जाता है कि यह मोची है, धानक है, चमार है या क्या है तो मुझे बतलाइये कि वह दिन कहां से आयेगा जब यह कास्ट सिस्टम हिन्दुस्तान से खत्म हो जायेगा? यह कास्ट सिस्टम इस तरह से तो खत्म होने वाला नहीं है। गवर्नमेंट कास्ट सिस्टम के बेस पर चल कर खुद उस की जड़ों में पानी दे रही है और उस को मजबूत कर रही है। अगर आप चाहते हैं कि वाकई यह कास्ट सिस्टम की लानत हमारे देश से दूर हो तो यह जो कास्ट को ले कर आप प्राये दिन प्रेंसीडेंटल आर्डर्स पास करतै उन को बन्द करिये ताकि आप का यह नेशनल इंटिग्रेशन का प्लान कामयाबी के साथ आगे

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चल सकेगा। इस के सिवाय मैं गवर्नमेंट से पूछना चाहता हूँ . . .

श्री पहाड़िया (सवाई माधोपुर—रक्षित अनुसूचित जातियां) : यह कहना गलत है कि गैर-चमारों ने कांग्रेस को वोट नहीं दिया।

उपाध्यक्ष महोदय : वह अपने इलाके के लिये कह रहे हैं।

श्री पहाड़िया : वे हर एक इलाके के लिये कह रहे।

पंडित ठाकुर दास भागंब : मुझे अफसोस है कि माननीय सदस्य के इंटरप्यान को नहीं सुन सका इसलिये मैं उस का जवाब नहीं दे सकता।

उपाध्यक्ष महोदय : आप अपनी बात कहतै चले जाइये।

पंडित ठाकुर दास भागंब : मैं गवर्नमेंट से अदब के साथ पूछना चाहता हूँ कि वह मुझे बतलाये कि उस ने सारी बिरादरियों को इंटिग्रेशन के वास्ते क्या किया? सिवाय प्लैटीच्यूड्स के और यहां पर कंडैम करने के अलावा गवर्नमेंट ने क्या स्टेप लिया? जब तक हमारी आजादी नहीं आई थी, मुझे याद है पंजाब के अन्दर सिक्खों और हिन्दुओं में आपस में शादियां होने लगीं थीं। रावलपिंडी साइड पर इंटरकास्ट मैरिज और बिरादरियों में भी चलती थीं और उन के अन्दर यह कास्ट का तफरका मिटता चला जा रहा था लेकिन अब मैं देखता हूँ कि वह सब का सब खत्म हो गया। अब इंटरकास्ट मैरिज होती ही नहीं हैं और इंटर प्रोविंशियल मैरिज जो कि काफी हुआ करती थीं अब वे भी नहीं होतीं हैं। कास्ट सिस्टम को खत्म करने और नेशनल इंटिग्रेशन को लाने के लिये सिर्फ एक इलाज है कि इंटर कास्ट मैरिज और इंटर प्रोविंशियल

[पंडित ठाकुर दास भागव]

मैरिजेशन शुरू की जायें। इस से बढ़ कर और कोई दूसरा इलाज नहीं है लेकिन गवर्नमेंट यह नहीं करती है। गवर्नमेंट ने कतई कोई काम नहीं किया और जलते कहती यह है कि डिसइटीग्रेशन हो रहा है। अगर आप सही मायनों में चाहते हैं कि नेशनल इंटिग्रेशन हो तो इस इलाज को आप शुरू कीजिये। अछूतों और स्वर्ण जातियों के अन्दर शादियां करवाइये इस तरह से उन को आपस में मिलाइये और एक करिये। कास्ट सिस्टम को अगर आप बाकई तोड़ना चाहते हैं तो आप को यह चीज करनी होगी वरना यह कास्ट सिस्टम कभी टूटने वाला नहीं है और यह हम को तबाह कर देगा।

आज अफसोस का मुकाम है कि अलहदगी की भावना दिन पर दिन बढ़ती ही चली जा रही है और हिन्दुस्तान की एकता को नुकसान पहुंच रहा है। अब पंजाब को जुदा कर दो, द्राविणों को जुदा कर दो यह जो सारे मूवमेंट्स चलते हैं यह मुल्क को डिसइटीग्रेट कर रहे हैं। इसी तरह असामी कुछ बोलते हैं और बंगाली भाई कुछ बोलते हैं। अब जाहिर है कि इन सब का नतीजा डिसइटीग्रेशन ही होने वाला है। मुझे अफसोस है कि गवर्नमेंट नेशनल इंटिग्रेशन लाने के लिये उस जरूरी इलाज को नहीं कर रही है जिस का मैं जिक्र कर चुका हूँ। गवर्नमेंट को इसकी तरफ ख़ास तवज़ह देनी चाहिये। बिना तवज़ह के गवर्नमेंट की सारी स्क्रीमें धरी की धरी रह जायेंगी।

मैं आप को खिदमत में अर्ज करना चाहता हूँ कि मैं अपने इलाके को ज्यादा बेहतर जानता हूँ। अगर मेरा डिस्क्रीप्शन दूसरे इलाकों को सूट न करे तो मैं अपने उन भाइयों से माफी चाहूंगा। मैं अपने पंजाब को जानता हूँ, अपने जिले हिसार की बाबत थोड़ा बहुत जानता हूँ बाकी मुझे दूसरी जगहों की बहुत ज्यादा वाकफियत नहीं है। अब यह कहा जाता है कि

लोगों की आमदनी बहुत कम हो गयी। अभी थोड़े दिन हुए एक रिपोर्ट छपी थी कि लोगों की आमदनी बहुत कम हो गई, खसूसन रूरल एरियाज में। लेकिन मैं अदब से अर्ज करूंगा कि जो हम आंख से देखते हैं उस के कतई बरखिलाफ है। आज हम देखते हैं कि पंजाब में गांवों के अन्दर किसी भी आमदनी की तीन रुपये रोज से कम की आमदनी नहीं है। अभी पिछले दिनों एक मिनिस्टर साहब ने कहा था कि भले ही कितने लो० मेरे पास आयें मैं उन को तीन रुपये रोज दूंगा। तीन रुपये रोज लोग वहां कमाते हैं। अब यह सबाल दूसरा है कि वह तीन रुपया उन का जाता कहाँ है। यह तीन रुपये उन के खाने पर खर्च नहीं होता और उन की जरूरियात पर खर्च नहीं होता बल्कि वह जाता है सट्टे के अन्दर यानी गैम्बलिंग के अन्दर वह सिनेमा देखने में रुपया उन का जाता है। वह उन का रुपया शराबखोरी में जो कि जिन्दगी को तबाह करने करने वाली चीज है उस में जाता है। अब यह शराबखोरी सब से बुरी और इंसान को बिल्कुल तबाह करने वाली चीज है। अब आये दिन हम यहां पर नशाबन्दी के लिये मीटिंग्स करते हैं और श्री श्रीमन्नारायण ने इस के वास्ते एक प्रोहिबिशन कमेटी भी बनाई हुई है यह सब कुछ किया गया है लेकिन उस का कुछ असर होता नहीं नजर आता। आप किसी भी से पूछिये तो आप को यही कहे कि हमारे यहां पहले की बनिस्बत अब शराबखोरी कई गुना अधिक बढ़ गई है। देश में शराबखोरी बढ़होत्री पर है। शराब से मर्डर्स होते हैं और दूसरे कई तरह के जरायम होते हैं। शराब से इंसान की अकल कायम नहीं रहती है।

महात्मा जी ने चार स्तून स्वराज्य के लिये बनाये थे जिस में शराबखोरी को खत्म करना एक स्तून था। लेकिन मैं अपनी गवर्नमेंट से पूछना चाहता हूँ कि क्या यह तुरुस्त है नहीं है कि इस मद से गवर्नमेंट को जो आमदनी होती है वह पहले से दुगुनी और चौगुनी हो गई है।

जब तक देश में शराबखोरी चलती है तब देश का भला न हो सकेगा। कोई गांव भेरे जिले में ऐसा न होगा जहां कि शराब बनाने की भट्टी न लगी हुई हो। हमें तो शर्म से अपना सिर झुका लेना चाहिये कि जिस देश के अन्दर महात्मा गांधी ने नशाबंदी और शराबखोरी को एक दम बंद करने की आवाज बुलन्द की और देशवासियों को उसे कतई बन्द करने का हुक्म दिया वहां यह सब कुछ हो रहा है।

दूसरी चीज जिस की कि तरफ मैं आप की तवज्जह दिलाना चाहता हूं वह डिसइंट्रेशन के बारे में हैं। यह तो ठीक है कि डिसइंट्रेशन की तरफ ले जाने वाली चीजों को लोग डिक्लाई करते हैं और बजा तौर पर डिक्लाई करते हैं लेकिन उस का इलाज तो करना चाहिये वह नहीं किया जाता है और मुझे अफसोस के साथ कहना पड़ता है कि गवर्नमेंट और हम लोग उस का सही इलाज नहीं कर रहे हैं। कुछ ऐसी चीजें हैं जो कि हमारे काबू की हैं और हम उन को कर सकते हैं लेकिन हम एम० पीज० और एम० एल० एज० जो कि यहां रहते हैं हम ही कुछ नहीं करते हैं और सिवाय इस के कि हाउस में कुछ बोलें आगे कुछ नहीं करते हैं।

शराब दूसरी चीज है, जिस की तरफ मैं आनरेबल फ़िनांस मिनिस्टर साहब की तवज्जह खास तौर पर दिलाना चाहता हूं। वह इस बारे में इन्स्ट्रक्टेड स्टेप्स लें, काम करें, प्रचार करें और गवर्नमेंट इस काम पर खर्च करे। वह दूसरे कामों पर तो खर्च करती है, लेकिन प्रचार पर बहुत कम खर्च करती है सरकार की तरफ से यह कहा जाता है कि लोग अपने आप यह काम करेंगे, लेकिन मैं समझता हूं कि लोग खुद कुछ नहीं करेंगे। अगर यह वाकई एक बैलफ़ेयर स्टेट है, तो गवर्नमेंट का यह फ़र्ज है कि जहां तक मुमकिन हो, वह इस बारे में प्रचार करे और लोगों को बताये कि शराब की आदत लोगों को तबाह कर देगी।

मैं सब से पहले १९२७ में पार्लियामेंट में आया था। इस दौरान मैं ने देखा है कि हमारा टेक्सेशन का सिस्टम कई सूरतों में कांस्टीट्यूशन की दफ़ा १४ के खिलाफ़ है। मैं खास तौर पर यह अर्ज करना चाहता हूं सिस्टम में तब्दीली करने के लिए मैं ने जितनी कोशिश करनी थी, वह मैं ने कर ली और मैं कामयाब नहीं हुआ, लेकिन मेरी नाकामयाबी का मतलब यह नहीं है कि जो कुछ मैं कहता रहा हूं, उस में जान नहीं है, या आईन्दा इस का इलाज नहीं होगा।

मैं ने कई दफ़ा फ़ैला कर इस हाउस में हिसाब दिया है कि अगर एक हिन्दू ज्वायंट फ़ैमिली की चार लाख की आमदनी होती है और उस फ़ैमिली के चार मेम्बर हैं, तो उस हिन्दू या सिख की माहवार आमदनी एक हजार रुपया माहवार होगी। लेकिन अगर वही चार आमदनी पारसी हैं, या माहेमेडेन ला से गवर्न होते हैं और हिन्दू ला से गवर्न नहीं होते हैं, तो सारे टैक्स दे कर उस की आमदनी चार हजार रुपये माहवार होगी। अगर यह दुस्त है, तो मैं पूछना चाहता हूं कि क्या इस सैकुलर स्टेट में हिन्दू या सिख होना जुर्म है या किसी पर हिन्दू ला एप्लाई होना खराब समझा जाता है।

मैं जानता हूं कि अगर इस सिस्टम में तब्दीली की जाये, तो इस से गवर्नमेंट के खजाने को नुकसान होगा। इसीलिए कोई इस तरफ तवज्जह देने के लिए तैयार नहीं है। मुझे इस बात का इल्म है कि मि० सुष्टर और मि० ब्लैकेट और दूसरे फ़िनांस मिनिस्टर्स ने यह तस्लीम किया कि यह एक सक्ती है। उन्होंने कहा कि जब टैक्सेशन एन्क्वायरी कमेटी बनाई जायगी, तो उस के सामने ये बातें रखी जायें। जब श्री जान मथाई की चेयरमैनशिप में टैक्सेशन एन्क्वायरी कमेटी बनी, तो मैं उस के सामने पेश हुआ। पहले वह मानते थे कि जो कुछ मैं कहता हूं, वह सही है। उन्होंने खुद फ़िनांस बिल्ज में तरमीमें की थीं और हिन्दू ज्वायंट फ़ैमिली

[पंडित ठाकुर दास भागवत]

को कुछ रियायतें देकर उसकी अक्षयशोई की। अगर डबल इनकम हो और दो आदमी हों, तो उन पर टैक्स न लगे, बगैरह, इस किस्म की थोड़ी सी रियायत उन्होंने दी, लेकिन बाकी वही रखा।

मैं मिनिस्टर साहब से यह पूछना चाहता हूँ कि क्या वह इस बात को जस्टिफ़ाई कर सकते हैं कि अगर चार आदमियों का कुनबा हो, तो उस पर पन्चीस हजार रुपये का सुपर-टैक्स लगेगा और अगर एक आदमी हो, तो भी उतना ही टैक्स लगेगा। इस से तो यूक्लिड का वह उसूल ही गलत हो गया कि "दि होल इज़ ग्रेटर दि पार्ट"। मैं अर्ज करना चाहता हूँ कि यह एक ऐसी इन-ईक्विटी है, जिसका कोई ठिकाना नहीं है।

मैंने गवाही में ये सब बातें कहीं और उन्होंने कहा कि यह सब ठीक है, लेकिन हमें खजाने में जो कमी होगी रुपये को कैसे पूरा करें। मैंने अर्ज किया कि आप हवा और पानी पर टैक्स लगा दें, लेकिन इन्सानों पर टैक्स क्यों लगाते हैं। उन्होंने कहा कि हम इस वक्त इस बारे में फ़ैसला नहीं करते, क्योंकि अभी हिन्दू ज्वायंट फ़ैमिली की थ्योरी और हिन्दू ला फ्लक्स की हालत में है, पता नहीं, इसका क्या बनेगा, क्या नहीं बनेगा—उन्होंने यह नहीं लिखा कि यह टैक्स वाजिब है और यह लगाया जाना चाहिए—और यह कह कर उन्होंने पीछा छुड़ा लिया।

थोड़े दिनों बाद श्री टी० टी० कृष्णमा-चारी तशरीफ़ लाये और उन्होंने यक़लम मथाई साहब की दी हुई रियायतों को छीन लिया और कहा कि यह मुनासिब नहीं है। मेरे कई बार अर्ज करने पर उन्होंने कहा कि फ़िनांस मिनिस्टर के तौर पर मैं सब से पहले रुपये की तरफ़ देखता हूँ। मौजूदा फ़िनांस मिनिस्टर साहब से मुझे उम्मीद थी कि वह ज़रूर इन्साफ़ करेंगे। चुनावों के बाद

किया कि इसको देखेंगे। उन्होंने देखा और मुझे चिट्ठी लिखी कि हम इस वक्त इसमें तरमीम नहीं करना चाहते। लेकिन इस उसूल की बात का उन्होंने कोई जवाब नहीं दिया कि इसमें इन-ईक्विटी है या नहीं, जो कुछ वह कर रहे हैं, वह वाजिब है या नहीं। पता नहीं, उन्होंने इस के मुताल्लिक क्या सोचा, क्या नहीं सोचा। मैं जानता हूँ कि सरकार के लिए इतना रुपया छोड़ना मुश्किल है, लेकिन मैं समझता हूँ कि वह कोई और तरीका निकाले, कोई टैक्स लगाये, कुछ ही करे, लेकिन इस तरह से वह कांस्टीट्यूशन की दफ़ा १४ को न तोड़े "ईक्वा-लिटी बिफोर दि ला" के उसूल की खिलाफ़-वर्जी नकरे, एक सैकुलर स्टेट में रिलिजन की बिना पर डिस्क्रिमिनेशन और डिफ़रेंसियेशन न करे, क्योंकि यह वाजिब नहीं है।

हम देखते हैं कि हुकूमत ने हिन्दू ला को तो ख़ैरबाद कह दिया है। हिन्दू ला में सैपेरेशन आफ़ स्टेटस पर पार्टीशन होता है, जब कि उस ने इनकम टैक्स एक्ट की दफ़ा २५ में यह लिख दिया है कि एक्टुअल मीटस एंड वाउंडज़ से पार्टीशन होगा, जो कि हिन्दू ला के खिलाफ़ है, दूसरे लाज़ के खिलाफ़ है और ऐसा ला नहीं है, जो कि जेनरल ला आफ़ दि लैंड हो।

यही नहीं, हुकूमत ने ऐसा कानून बनाया कि जिन्दा आदमी की जायदाद एस्टेट ड्यूटी में ली जाती है। फ़िनांस मिनिस्टर साहब मुझे माफ़ करेंगे अगर मैं तबज्जह दिलाऊँ कि आनरेबल श्री गोपाल रेड्डी साहब आनरेबल अनंतशयनम ग्रय्यंगार के, जो कि उस वक्त स्पीकर की कुर्सी पर बैठे थे, जब आख़री बिल इस मामले पर पेश हुआ चन्द सवालों का जवाब न दे सके। मैं अर्ज करना

चाहता हूँ कि इन एनामीलीज को दूर किया जाना चाहिए। ये एनामीलीज बाहिर करती हैं कि इस मूलक में रूल आफ़ दि ला नहीं है, यहां पर ईक्वैलिटी नहीं है, यहां पर डिस्क्रिमिनेशन है, जो कि नहीं होनी चाहिए। इसकी वजह यह है कि इस में रुपये-पैसे का सवाल आता है और यह बात हमारे सेन्स आफ़ आनर के अगेंस्ट जार करती है।

यह दुरुस्त है कि इस हुकूमत को दुख देने के लिए मैं अगली लोक सभा में नहीं आया हूँ, लेकिन मैं उम्मीद करता हूँ कि ऐसे आदमी निकलेंगे, जो इस कानून में तब्दीली कराने के लिए कोशिश करते रहेंगे।

श्री बजर्राज सिंह (फ़िरोज़ाबाद) : सुनना तो क्या, उन्होंने देखना भी बन्द कर दिया है। वह अब किसी को देखते नहीं हैं।

पंडित ठाकुर दास भागंब : मुझे इस बात पर पूरा कान्फ़िडेंस है, विश्वास है कि जो कुछ मैं अर्ज कर रहा हूँ, वह इस सब पर गौर करेंगे। अगर ऐसा न होता, तो मैं कुछ भी अर्ज न करता।

मैं मिनिस्टर साहब से यह गुजारिश करना चाहता हूँ कि वह इस क्वेस्टियन को जरूर देखें और यह तसल्ली कर लें कि इन तीन बातों में डिस्क्रिमिनेशन है या नहीं और वह इसको दूर कर दें।

इस के बाद मैं एक और बात का जिक्र करना चाहता हूँ, जो कि तबज्जह की मुस्तहक है, हालांकि मैं समझता हूँ कि वह डैफ़ इयर्ज पर फ़ाल करेगी। एक सब से बड़ा सवाल यह है कि जो लोग तीन चार रुपये रोज़ कमाते हैं—जिसको वे शराब, स्ट्रुबाजी और सिनेमा पर खर्च करते हैं—उन को यह कमाने का क्या फ़ायदा है? उन को क्या मिलेगा? उन के टेन्पोर को, जिसमें वे

सिक्वोरिटी फ़ील करते, सरकार ने छीन लिया है। आज एक शस्स भी सीरी नहीं बन सकता। अगर वह सीरी हो, तो ज़मीन में उस का हिस्सा हो। आज लैंड-लार्ड्स न उनको खेती में शामिल करते हैं और न उनको हिस्सा देते हैं। वे गरीब बेचारे मजदूरों की तरह काम करते हैं और पूरा फ़ायदा नहीं उठा सकते हैं। इसलिए यह जरूरी है कि टिनान्ट्स को लैंडबैलार्ड्स के साथ ज़मीन पर टेन्पोर दिया जाये, क्योंकि हर एक शस्स सिक्वोरिटी हासिल करना चाहता है।

अब मैं उस बात का जिक्र करना चाहता हूँ, जो कि मैं आज तक कहता आया हूँ। सरकार हमेशा लोगों की न्यूट्रीशन बढ़ाने और गल्ले की पैदावार बढ़ाने की बात कहती है। मुझे इस बात की खुशी है कि अब इस देश में इतना गल्ला होता है, कि जो कि हमारी जरूरतों के लिए काफी है। हम गल्ले के मामले में सैल्फ़-सफ़िशेन्ट हो गये हैं। न्यूट्रीशन कमेटी ने चौदह औंस अनाज पर कैपिटा की सिफ़ारिश की थी, जब कि प्रेजेन्ट प्राडक्शन में सत्रह औंस एक आदमी के लिए मौजूद है और आईन्दा फ़ाइव थ्रीअर प्लान में इस से भी बढ़ जायगा। लेकिन सरकार के ह्याल में दूध की पोजीशन क्या है? मैं हमेशा इस पर जोर देता रहा हूँ। आसाम में एक आदमी को आधी छटाक दूध मिलता है और सारे देश में दो छटाक के करीब पर कैपिटा दूध मिलता है। बच्चों को दूध नहीं मिलता है।

अभी आप ने तक्ररीर सुनी कि इस देश में अन-एम्पलायमेंट बहुत है। यह हकीकत है कि इस देश में वांट आफ़ एम्पलायमेंट और करप्शन, ये दो चीज़ें ऐसी हैं, जिन की वजह से शर्म से सिर झुकाना पड़ता है। मुझे दुख है कि हम इसका इलाज नहीं कर सके हैं। दूसरे फ़ील्ड्स में हम ने बेहद तरक्की की है। हम हर जगह कह सकते हैं कि हम ने कुछ कर के दिखाया है। पले ज़िला सार

[पंडित ठाकूर दास भागव]

में कहत पड़ा करते थे, लेकिन अब कहत मीलों भाग गया और वहां पर लोग अब अच्छा खाते-पीते हैं और अच्छी पैदावार करते हैं। लेकिन खाने की चीजें उन के पास नहीं हैं। लोगों को ह्वाश नहीं मिलता है। मैं अर्ज करना चांता हूं कि जब तक देश में काड्डी दूध पैदा नहीं होगा, तब तक न्यूटीशन का मसला हल नहीं हो सकेगा। वह तभी हल हो सकता है कि लोगों को दूध मिले। मैं इस वक्त दूध के फ़ायद अर्ज नहीं करना चाहता। अगर आप चाहें, तो मैं ने जो एक छोटी सी किताब लिखी है, वह आप की खिदमत में भेज दूंगा।

सब से बड़ा सवाल यह है कि एग्रीकल्चर डिपार्टमेंट के कहने के मुताबिक देश में बड़ी आसानी के साथ दुगुना दूध हो सकता है। किस तरह से? चारे की कमी है। कहा जाता है कि कनसेन्ट्रेट ७८ परसेंट के लिए नहीं है और चारा ७० परसेंट के लिए नहीं है। लेकिन इस बारे में अब कोशिश की गई है। सरकार की तरफ से एक गो-संवर्द्धन कौंसिल बनाई गई, जिस के चेयरमैन के तौर पर हमें ऐसा आदमी मिला जो कि, मुझे उम्मीद है, देश में इनक्लाब पैदा कर सकता है। मेरा मतलब है श्री डेवर से। चार्ज लेते ही उन्होंने काम करना शुरू कर दिया। लेकिन थोड़े अरसे के बाद ही उन को उठा कर दूसरी जगह भेज दिया गया— उन को शिड्यूल्ड कास्ट्स और शिड्यूल्ड ट्राइब्स कमीशन में लगा दिया और उन को यह काम नहीं करने दिया गया। मैं चाहता हूं कि उन को मिनिस्टर चाहे न बनायें, लेकिन अगर उन को इसी कौंसिल में रखें, उन को गो-संवर्द्धन का काम दें, करने का मौका दें, उन को रुपया दें, तो देश की कायापलट हो जायेगी। मिक्स्ड फार्मिंग हमारा तभी सफल होगा, सहकारी खेती हमारी तभी सफल होगी जब गांवों के अन्दर जा कर लोगों को हम बतायेंगे कि वे दूध को

बढ़ाएं। डेनमार्क में एक जानवर दस सेर दूध देता है जबकि हमारे देश के अन्दर एक जानवर दस छटांक दूध देता है। हमारे देश में दूध दुगुना हो जाये तो देश की कायापलट हो जायेगी। आज देखने में आता है कि रुपया पूरा खर्च नहीं किया जाता है और जो कायदे हमें मिलने चाहियें वे नहीं मिलते हैं। एक कमेटी बिठाई गई थी जिस ने कहा था कि एक एक गांव में दस दस एकड़ का एक फार्म होना चाहिए। लेकिन उस कमेटी की जितनी भी सिफारिशें थीं वे सारी की सारी वेस्ट पेपर वास्किट में पड़ी हुई हैं और पड़ी रहेंगी तब तक जब तक कि देश का काम खत्म नहीं हो जायेगा। इस तरफ आपको ध्यान जाना चाहिए। जो रीयल काम करने को है उसकी तरफ मुझे अफसोस के साथ कहना पड़ता है आप तबज्जह नहीं देते हैं। आप सब कुछ करते हैं लेकिन ये जो छोटी छोटी चीजें हैं जोकि लोगों के फायदे की हैं इनके बारे में आप कुछ नहीं करते हैं। यह जो गाय के बारे में और खेती के बारे में मैंने अर्ज किया है इस तरफ आपका अवश्य ध्यान जाना चाहिए। आपको देखना चाहिए कि दस बरस के अन्दर देश में दुगुना दूध हो जाये और अगर ऐसा हो गया तो देश की कायापलट हो जायेगी। तब आप देखेंगे कि आपने इतना फायदा कर दिया होगा कि सारे का सारा जो मिनिस्टर्ज का सैट है वह भी नहीं कर सका होगा।

गोसंवर्धन को अच्छी तरह से काम करने दिया जाना चाहिए। अगर उसने अच्छा काम किया तो देश की फिज्जा ही बदल जायेगी और एक दूसरी फिज्जा पैदा हो जायेगी। लेकिन उस पर कोई ध्यान नहीं दिया जाता है। मैंने सुना था कि डेवर साहब ने इस्तीफा दे दिया है लेकिन बाद में पता चला कि उन्होंने उसको वापिस ले लिया है और वह फिर से मुकर्रर किये जा रहे हैं। इसकी मुझे खुशी है। मैं कहना चाहता हूं कि

अगर हम ने उन बातों की तरफ ध्यान नहीं दिया जो मैंने अर्ज की हैं तो जो पिछले पंद्रह बरस के अन्दर हम ने काम किया है, और गौसवर्धन काउन्सिल को अख्तियारत दिये हैं वे सूद हो जायेंगे और सब जाया हो जावेगा।

ये बातें हैं जो मुझे अर्ज करनी थीं। मैं आपका मशकूर हूँ कि आपने मुझे बोलने का मौका दिया।

श्री बलराज मधोक (नई दिल्ली) : उपाध्यक्ष महोदय, वित्त मंत्री ने जो बजट पेश किया है वह अन्तरिम बजट है और इस कारण उसके द्वारा देश की आर्थिक और वित्तीय स्थिति के बारे में पूरा ज्ञान नहीं मिल सकता है और न ही देश के ऊपर करों का जो और बोझ पड़ने वाला है उसका पूरा ज्ञान मिल सकता है। फिर भी जो कुछ उन्होंने अपनी बजट प्रोजेक्शन में और अपने भाषण में कहा है उससे देश की आर्थिक स्थिति का कुछ मूल्यांकन हो सकता है।

उन्होंने बताया है कि रेवेन्यू एकाउंट के अगले वित्तीय वर्ष में ६३ करोड़ का घाटा होगा और यदि उसके साथ विकास के जो कार्य हैं, उनमें जो घाटा होगा वह भी मिला दिया जाए तो घाटा बढ़ कर १४७ करोड़ हो जायगा। जो रुपया विकास इत्यादि के लिए जाने वाला है उसके बारे में उन्होंने बताया है कि यह कहां से आएगा। उन्होंने कहा है कि आठ सौ के करीब रुपया बाहर से और अन्दर से कर्ज के तौर पर आएगा और २१८ करोड़ रुपया रिपेमेंट आफ लॉन्ड से आएगा। २०३ करोड़ रुपया मिसलेनियस डेट (Miscellaneous Debt) इत्यादि से आएगा। यह तो ऐसी ही बात है कि कोई आदमी अपने घर का बजट बना लेता है और कहता है कि मुझे घर में रेडियो भी चाहिए कार भी चाहिए, सोफा भी चाहिये और ये सब चीजें मेरे पास होंगी लेकिन जब सवाल पैदा होता है रुपये का तो वह सोचता है कि चार सौ रुपया वहां से कर्ज ले लूंगा, दो सौ

रुपया चोरी कर लूंगा और जो बाकी दरकार होगा वह भी कहीं न कहीं से आ ही जाएगा। इस प्रकार का हमारा प्लानिंग हे, इस प्रकार का यह बजट है। माननीय मंत्री जी बड़े विद्वान व्यक्ति हैं और अगर उनके बारे में यह कहा जाए कि वह इस बात की जानते नहीं हैं तो यह गलत होगा। लेकिन हमारी अल्पबुद्धि में तो यह चीज आती नहीं है। इस प्रकार का जो बजट है, इस प्रकार का जो प्लानिंग है, उससे देश का विकास कैसे हो सकता है, यह हमारी समझ में नहीं आया है।

तीसरे प्लान की बड़ी चर्चा की गयी है। उसके लिए जहां साधनों की बात कही गई है वहां यह बताया गया है कि २३,०० करोड़ रुपया बाहर से मिलेगा और वह सारा उधार मिलेगा। बाहर का कर्जा अगर मिल गया तब तो काम चल जाएगा और अगर नहीं मिला तो काम नहीं चल सकेगा। दूसरे प्लान में हमने देखा है कि कर्जा पूरा नहीं मिला और चूंकि कर्जा पूरा नहीं मिला इस वास्ते हम को नोट छापने पर मजबूर रहोना पड़ा, डिफिसिट फाइनेंसिंग करने पर मजबूर होना पड़ा जिस के नतीजे के तौर पर हमारे देश में मुद्रा-स्फीति हुई। इसका नतीजा यह हो रहा है कि दाम बढ़ रहे हैं।

उपाध्यक्ष महोदय : फारसी की एक सेइंग है जिससे शायद आनरेबल मੈम्बर वाकिफ होंगे। वह इस प्रकार है :

“खर्च कुन, अमीर शौ, अमीर शबी, जर्द सया”

श्री बलराज मधोक : क्या इस का अर्थ है यह मैं समझ नहीं पाया हूँ।

उपाध्यक्ष महोदय : खर्च करो तो अमीर होंगे और जब अमीर होंगे तो दौलत बहुत हो जाएगी।

श्री बलराज मधोक : यह भी एक शोखचिल्ली का ढंग हो सकता है।

उपाध्यक्ष महोदय : एक फारसी की सेइंग थी जो मैंने आपको सुना दी है।

श्री बलराज मधोक : किसी भी आर्थिक नीति या योजना की सफलता के लिए यह आवश्यक है कि हम पहिले देखें कि देश की मूल प्राबलैम क्या है, समस्या क्या है। वास्तव में देखा जाए तो हमारे देश की समस्या अनाज की नहीं है, कपड़े की नहीं है। दुनिया आज बहुत छोटी हो गई है। अगर किसी मुल्क में अनाज नहीं होगा तो वह दूसरे मुल्क से आ जाएगा। जैसे पंडित ठाकुर दास भार्गव जी ने कहा, देश में अनाज काफी है, कपड़ा काफी है। लेकिन इस सब के बावजूद हमने देखा है कि अभी थोड़ी देर पहले एक कोल्ड वेव आई थी जिसके परिणामस्वरूप सैंकड़ों लो मर गये थे क्योंकि पहनने के लिए उनके पास कपड़ा नहीं था। आज हमारे यहां कपड़ा इतना पैदा हो रहा है कि उसकी खपत न हो सकने की वजह से मिलें बन्द हो रही हैं। अनाज हमारे गोदामों में इतना भरा पड़ा है कि उसको दीमक खाए जा रही है। इतना अनाज होते हुए भी लोग हमारे देश में भूखों मर रहे हैं। इसलिए हमें, वास्तविक समस्या क्या है, इसका पता लगाना होगा। देश में कपड़े का कहत नहीं है, अनाज का नहीं है, दूसरी चीजों का नहीं है। कहत है तो त्रय शक्ति का हमारे देश में लोगों की परचेजिंग पावर नहीं है और परचेजिंग पावर इसलिए नहीं है कि लोगों के पास करने के लिए काम नहीं है। इस वारते हमारे देश का बुनियादी सवाल बेकारी है।

यह ठीक है कि हमारे देश की आबादी अधिक है परन्तु अधिक आबादी को मारा नहीं जा सकता है। आबादी आगे चल कर और भी बढ़ने वाली है। आप परिवार नियोजन की बात करते हैं। लेकिन मैं कहना चाहता हूँ कि उससे ऐसे लोगों को लाभ हो रहा है जिन को नहीं होना चाहिए और जिन को उसका लाभ मिलना चाहिए उनको नहीं मिल रहा है। आबादी देश की बढ़ने वाली है और इसके साथ ही साथ बेकारी भी बढ़ रही है और बढ़ती जाएगी।

इसलिए मूल कसौटी जिस पर हम को अपनी योजना को आंकना चाहिए यह है कि उससे देश की बेकारी कम हुई है या नहीं। वित्त मंत्री जी के पास आंकड़े हैं और वह उनसे यह ज्ञान जान सकते हैं कि बेकारी कम होने के बजाए बढ़ी ही है। योजना बनाते समय यह सोच लेना चाहिए कि आबादी बढ़ेगी। आपकी योजना तभी सफल होगी जब आबादी बढ़ते रहने के बावजूद भी बेकारी कम हो सके। जब लोगों को काम मिलेगा तब उनके पास पैसा आएगा, और जब लोगों के पास पैसा आएगा तो वे चीज को खरीद सकेंगे। यह तो पहला प्राबलैम है।

दूसरा प्राबलैम महंगाई का है। महंगाई बढ़ती चली जा रही है, स्थिर हो रही है। वित्त मंत्री जी ने अपने भाषण में कहा है कि कीमतें स्टेबेलाइज हो रही हैं। दो महीने कीमतें न बढ़ें और उस के आधार पर यह कहा जाये कि कीमतें स्थिर हो गई हैं, तो यह गलत बात है। पिछले दस सालों का जो अनुभव है यह बताता है कि कीमतें लगातार बढ़ती चली जा रही हैं। जैसी हमारी योजना है, जिस प्रकार हम मुद्रा-स्फीति कर रहे हैं, जिस प्रकार हम डिफिसिट फाइनेंसिंग कर रहे हैं, जिस प्रकार हम नोट छाप रहे हैं, जिस प्रकार हम रैकलेस स्पेंडिंग कर रहे हैं, बेदरेगी से खर्च कर रहे हैं, उस को देखते हुए कीमतें आगे भी बढ़ेंगी, कम नहीं होगी। जब कीमतें बढ़ेंगी तो बंधी हुई आमदनी वालों की हालत दूबर होती चली जायेगी और हो रही है। इसलिये दूसरा बुनियादी सवाल महंगाई का है। पहला बेकारी का है। हमें देखना है कि हमारी योजनाओं द्वारा जो दो मूल सवाल हैं, हल हुए हैं या नहीं हुए हैं। जब हम योजना को इस कसौटी पर परखते हैं तो हमें लगता है कि हमारी योजना फेल हुई है, हमारी आर्थिक नीति फेल हुई है।

इस का मूल कारण यह है कि हमारी आर्थिक योजनायें, हमारी नीतियां यथार्थवादी नहीं हैं, डागमैटिक हैं। हम ने सोशलिज्म का नारा पकड़ लिया है। हमारे सामने सोशलिज्म का मतलब साफ नहीं है। दुनिया में इस के बीसियों मतलब लगाये जाते हैं। हमें पता नहीं कि हम क्या मतलब लगाते हैं। लेकिन हम ने नारा जरूर पकड़ लिया है और उस के आधार पर हम अपनी योजना बनाना चाहते हैं। हमारे सामने माडल रूस और अमरीका हैं जहां की परिस्थितियां भिन्न हैं। वहां भूमि अधिक है, पूंजी अधिक है, काम अधिक है, लोग कम हैं। इसलिये उन का सारा प्लानिंग कैपिटल इंटेसिव है, पूंजी प्रधान है। वे नित नई मशीनों तैयार करते हैं ताकि लेबर को बचा सकें, आदमी कम लगे और पूंजी और मशीनों का उपयोग अधिक हो। हमारे यहां परिस्थिति बिल्कुल भिन्न है। हमारे यहां जमीन कम है, पूंजी कम है, आदमी अधिक है। अगर हम अपना प्लानिंग रूस और अमरीका के अनुरूप करेंगे बड़े बड़े कारखानों के ऊपर ही बल देंगे तो देश की बुनियादी समस्यायें हैं, बेकारी और महंगाई, वे दूर नहीं होंगी। वे तभी दूर हो सकती हैं जब हमारी योजना यथार्थवादी होगी जिस में एक तो उपज बढ़े और उपज बढ़ने के साथ ही साथ अधिक लोगों को काम भी मिल सके। जो माल बाहर भेजना है जो चीजें छोटी मशीनों द्वारा नहीं बनाई जा सकती हैं, जो कैपिटल गुड्स हैं, जो एक्सपोर्ट गुड्स हैं उन के लिये तो आप लेटेस्ट मशीनरी लगायें परन्तु जिन चीजों की इंटरनल मार्केट के लिये जरूरत है वे स्माल स्केल इंडस्ट्री द्वारा तैयार हों।

बाहर की मार्केट वैसे भी कम ही होने वाली है। हम कोशिश कर रहे हैं कि हमारा निर्यात (एक्सपोर्ट्स) बढ़े लेकिन वह बढ़ नहीं रहा है और न ही बढ़ सकता है। इस का कारण यह है कि सभी देश आर्थिक विकास द्वारा जो वहां हो रहा है, उस के अन्तर्गत अपने

आप को आत्म-निर्भर बनाने की कोशिश कर रहे हैं। जब सभी देश आत्म-निर्भर हो जायेंगे तो स्वाभाविक है कि हमारी एक्सपोर्ट्स कम होंगी। इसलिये हमें चाहिये कि हम एक्सपोर्ट्स तो बढ़ायें लेकिन साथ ही यह मान कर चलें कि आने वाले समय में एक्सपोर्ट्स हमारी कम होंगी। हमारी जो इंटरनल मार्केट है, जो अन्दर की मार्केट है वह बहुत बड़ी है और अन्दर की मार्केट के लिये हम इस ढंग से कोशिश करें कि एक तो उपज बढ़े और दूसरे अधिक से अधिक लोगों को काम मिले अर्थात् अन्दर की मार्केट को हम स्माल स्केल इंडस्ट्री द्वारा फीड करें। अगर ऐसा किया गया तो मेरा निश्चित मत है कि हम बेकारी के प्राबलैम को बहुत कुछ दूर कर सकते हैं, हल कर सकते हैं। जब कंज्युमर गुड्स अधिक मार्केट में आयेंगी तो कीमतें भी स्थिर होंगी।

परन्तु इस के लिये आवश्यक है कि आप अपनी नीति को किसी विशेष डागमा के ऊपर, किसी सेट इज्म (set ism) के ऊपर आप न बांधें। वास्तव में आज भारत को किसी इज्म की जरूरत नहीं है, न उस को कैपिटलिज्म की जरूरत है, न सोशलिज्म की जरूरत है और न कम्यूनिज्म की जरूरत है। हमें सिर्फ एक ही इज्म की जरूरत है और वह है यथार्थवाद और भारतीयवाद। हम भारत को देख कर चलें, हम अपने देश की समस्याओं और देश की हालात को देख कर चलें, और यदि हम इन हालात को और देश की समस्याओं को देख कर चलेंगे और उन के मुताबिक अपनी नीति बनायेंगे तो फिर भले उसे कोई कैपिटलिस्ट नीति कहे, सोशलिस्ट नीति कहे या कम्यूनिस्ट नीति कहे, वह हमारे लिये लाभदायक होगी। यदि हम अपने हालात के मुताबिक अपनी नीतियां यथार्थवादी बनायेंगे तो हम देश को आगे ले जा सकेंगे। न हम नारों के अन्दर बह जायें न स्लोगन्स के अन्दर आ जायें, हम केवल अपनी नीतियों को यथार्थवादी बनायें।

[श्री बलराज मवोक]

हमारे लिये आज यदि कोई स्लोगन हो सकते हैं तो वे तीन स्लोगन हो सकते हैं। मुल्क की एकता के लिये, सुरक्षा के लिये आज राष्ट्रवाद की जरूरत है, नेशनलिज्म की जरूरत है ताकि देश में जो तोड़ फोड़ की शक्तियां बढ़ रही हैं, डिसरप्टिव फोर्स बढ़ रही हैं उनको चेक किया जा सके। दूसरे देश की आर्थिक उन्नति के लिये यथार्थवाद की जरूरत है, रिअलिज्म की जरूरत है। तीसरे देश को आगे ले जाने के लिये, व्यक्ति की स्वतन्त्रता को मेनटेन करने के लिये, उसको बचाने के लिये लोकतन्त्र की जरूरत है, डिमाक्रेसी की जरूरत है। नेशनलिज्म, रिअलिज्म और डिमाक्रेसी, वास्तव में यही तीन चीजें हैं जिनके आधार पर हम देश को आगे ले सकते हैं। लेकिन हम इनको छोड़ रहे हैं। नेशनलिज्म के नाम पर हम देश के अन्दर फिर्कापरस्ती का प्रचार कर रहे हैं और इस प्रकार तोड़ फोड़ की शक्तियों को प्रोत्साहन दे रहे हैं, उनको एन्करेजमेंट दे रहे हैं। सोशलिज्म के नाम पर हम देश के अन्दर ऐसी आर्थिक नीतियों को ला रहे हैं जिनसे कि देश की समस्यायें हल होने के बजाय और जटिल बन रही हैं। हम उनको और उलझा रहे हैं। और जिस ढंग से पिछले आम चुनाव हुए हैं, उनमें जो प्रवृत्तियां देखी गई हैं, उनसे ऐसा लगता है कि हम देश में लोकतन्त्र को नष्ट करने जा रहे हैं। आज हमारे देश की राष्ट्रीयता खतरे में है, आर्थिक ढांचा खतरे में है और देश का लोकतन्त्र खतरे में है, इसलिये हमें इन तीनों को बचाना होगा। यह मूल प्राब्लैम है हमारे सामने। हमारी आर्थिक योजनाओं को, हमारी प्लैनिंग को और हमारे बजट को इन बातों की ओर ध्यान देना चाहिये।

एक और समस्या जो आज हमें घुन की तरह सा रही है वह है करप्शन की। कल हमारे प्रधान मन्त्री ने बोलते हुए कहा था कि वे कन्विन्स्ड (convicted) हैं कि

करप्शन अपर लेवेल पर नहीं है। वे कहते हैं कि करप्शन नीचे है। लेकिन यह बिल्कुल गलत बात है। करप्शन पानी की तरह ऊपर से नीचे आता है। अगर आज चपरासी दो रुपये ले लेता है, कांस्टेबल चार रुपये ले लेता है, क्लर्क पांच रुपये ले लेता है तो इससे ऐडमिनिस्ट्रेशन करप्ट नहीं होता। ऐडमिनिस्ट्रेशन करप्ट होता है जब वजीर रुपये लेते हैं। आज मुझे दुःख से कहना पड़ता है कि चन्द आनरेबल एक्सेप्टान्स को छोड़ कर जितने मिनिस्टर लोग हैं वे करप्ट हैं। जिस मुल्क के अन्दर मिनिस्टर करप्ट हो जायेंगे, मन्त्री करप्ट हो जायेंगे, नेपाटिस्ट हो जायेंगे, वहां करप्शन बढ़ेगा और सारे जीवन में व्याप्त हो जायेगा। मार्ले ने कहा है: What cuts deep in politics cuts deep around हमारे यहां भी प्राचीन काल से नियम चला आ रहा है कि "यथा राजा तथा प्रजा।" जो नेता लोग करते हैं, लोग उनको फालो करते हैं, उनका अनुसरण करते हैं। आज वही भ्रष्टाचार कर रहे हैं और इसी कारण सारे समाज में करप्शन बढ़ रहा है।

अभी पंडित ठाकुर दास भार्गव ने शराब-बन्दी के बारे में कुछ कहा। आप प्राहिबिशन की बातें करते हैं, गांधी जी का नाम लेते हैं, लेकिन यह फैक्ट है कि देश में शराब का उपयोग बढ़ रहा है। यदि आंकड़े लिये जायें कि इन चुनावों के अन्दर शराब का उपयोग कितना बढ़ा और इसका पता लगाया जाये कि यह क्यों बढ़ा तो आप चकिता राजायेंगे। पिछले दिनों एक मीटिंग बुलाई दिल्ली ऐडमिनिस्ट्रेशन ने और कहा कि हम शराब बन्दी के लिये जुलूस निकाल रहे हैं। मैंने उनसे पूछा कि आप जुलूस कहां निकालेंगे? उन्होंने कहा कि दरियागंज में निकालेंगे। मैंने कहा कि दरियागंज में जुलूस मत निकालिये। अगर निकालना ही है तो जहां मिनिस्टर रहते हैं, सेक्रेटरीज रहते हैं, उनकी कोठियों के पास निकालें। पहले वे शराब पीना बन्द करें तभी दूसरे बन्द करेंगे। पहले टाप के

लोगों में शराब बन्द कीजिये तब कामन मैन अपने आप नहीं पियेंगे। बिना ऊपर वालों को सुधारे हुए हम दूसरों को सुधार लेंगे यह सम्भव नहीं है।

अतः आज देश के अन्दर सवाल है महंगाई का, देश के अन्दर सवाल है बेकारी का और देश के अन्दर सवाल है कर्पण का। अष्टाचार का सवाल है। इन तीनों चीजों के लिये हमारी गलत नीतियाँ और गलत आदर्श मूल रूप से जिम्मेदार हैं। जब तक हम अपनी नीतियों को ठीक नहीं करते, जब तक जनता के सामने हमारे नेता हमारे शासक ठीक आदर्श पेश नहीं करते, तब तक हमारी समस्यायें सुलझेंगी नहीं। आप सौ नारे लगाते रहें, सौ दावे करते रहें, सौ तरह की बातें करते रहें, हमारी समस्यायें और उलझेंगी और उलझ रही हैं।

इस बजट के अन्दर विशेष उल्लेख किया गया है कि डिफेंस पर इस बार ३८ करोड़ रुपया अधिक रक्खा गया है। मुझे इस बात की प्रसन्नता है। किसी देश के लिये उसकी सुरक्षा बुनियादी सवाल है। जो देश अपनी सुरक्षा नहीं कर सकता, अपनी सीमाओं की रक्षा नहीं कर सकता उसकी सब प्लैन्स खत्म हो जाती हैं। परन्तु सवाल यह है कि ३८ करोड़ रुपया खर्च करने से क्या मुल्क की सुरक्षा हो जायेगी? अभी अभी मेरे मित्र माननीय श्री बनर्जी ने कहा कि श्री कृष्ण मेनन की कामयाबी हमारे देश की सुरक्षा नीतियों की सफलता है। जनता ने सुरक्षा नीतियों के पक्ष में वडिक्ट दिया है। लेकिन यह गलत बात है। श्री मेनन की कामयाबी कैसे हुई और कैसे नहीं हुई, यह अलग सवाल है। इसके लिये एन्क्वायरी बिठलाई जाये। श्री मेनन उसी तरह कामयाब हुये जिस तरह से दिल्ली में मेहरचन्द खन्ना कामयाब हुये। नार्थ बाम्बे की जीत जनता का कांग्रेस या समाजवाद के पक्ष में वडिक्ट नहीं था। वह रुपये का और शराब का वडिक्ट था। रुपये और शराब से कोई भी जीत सकता

है। लेकिन सवाल यह नहीं है। (Interruption)
जब आप का समय आये आप कहियेगा। मेरे कहने का अर्थ यह है कि यह कहना कि हमने गोवा ले लिया इसलिये हमारी सुरक्षा नीति सफल हो गई, गलत बात है। हमारी सुरक्षा नीतियों का टेस्ट यह है कि क्या हम अपने देश की सीमाओं को पाकिस्तान के हमले से और चीन के हमले से बचा सके हैं। यह ऐसिड टेस्ट है। इस पर परखेंगे तो पता लगेगा कि हमारी सुरक्षा नीतियाँ सर्वथा फेल हुई हैं। यह कहा जाता है कि जब हमारे मुल्क के अन्दर आर्थिक उन्नति होगी, आर्थिक समृद्धि होगी तो सब ठीक हो जायेगा, लेकिन हम भूलते हैं। इतिहास बतलाता है कि जब हम पर प्राचीन काल में हमले हुये तो हमारा देश बहुत समृद्ध था, हमें सोने की चिड़िया कहा जाता था। लेकिन हमारी समृद्धि हमें बाहरी हमलों से नहीं बचा पाई, क्योंकि हमने अपने देश की सीमाओं की सुरक्षा पर ध्यान नहीं दिया। आज भी हम अपने देश के अन्दर कारखाने खोलने जा रहे हैं, देश को समृद्ध करने जा रहे हैं, जरूर करें। परन्तु यदि हम अपनी सीमाओं की ओर लक्ष्य नहीं करेंगे, उनकी रक्षा का उचित प्रबन्ध नहीं करेंगे तो निश्चय ही हमारे अन्दर की समृद्धि हमारे लिये बरदान के बजाय अभिशाप बन जायेगी। वह कारण बन जायेगी बाहरी हमलों का। इसलिये सीमा के संबंध में मेरा कहना है कि उसका बहुत महत्व है और देश के लिये सब से प्राथमिक प्रश्न है। उसके बारे में हमारी नीति अभी तक फेल हुई है। इसलिये इस पर हम दुबारा चिन्तन करें और सोचें।

काश्मीर का मामला हमारे सामने है और लगता है कि वह और उलझेगा। क्यों उलझेगा? इसलिये कि हमारी नीतियाँ फेल हुई हैं। हमारे वित्त मंत्री वहाँ के लिये रुपये देते हैं। बड़ी अच्छी बात है, काश्मीर हमारे देश का अंग है, हम उसका कांस करें। लेकिन क्या कभी यह सोचा गया है कि जो रुपया हम दे रहे हैं उसका क्या उपयोग हो रहा है?

[श्री बलराज मधोक]

अपने अनुभव के आधार पर मेरा यह कहना है कि भले ही हम इतना रुपया खर्च कर रहे हैं वहां पर, लेकिन उसके फलस्वरूप भारत के प्रति सद्भावना नहीं बढ़ रही है, दुर्भावना बढ़ रही है। इससे बढ़ कर हमारी नीति की असफलता और क्या हो सकती है? वहां नई नई सड़कें बनाई जा रही हैं, उससे लिये नई योजनायें बन रही हैं। राजौरी से पुरानों मुगल सड़क के साथ साथ श्रीनगर तक नई सड़क बनाई जा रही है। लेकिन क्या कभी आपने सोचा है कि वह सड़क साल में छः महीने बन्द रही ? मैं वहां पर पैदल हो कर आया हूं और मुझे मालूम है कि वह सड़क छः महीने बन्द रहेगी। वह सीज फायर लाइन के बहुत पास है। यह चीज बिल्कुल गलत है। वहां पर बस्ती साहब का इन्टरस्ट हो सकता है लेकिन गवर्नमेंट आफ इंडिया के लोगों को इस विषय में पूर्ण विचार करना चाहिये अगर हमको काश्मीर वैली तक नई सड़क बनानी ही है तो राजौरी से बनाना गलत है।

अगर नई सड़क बनानी है तो भदरवाह से किस्ताबाद तक और फिर सिधन के पास से हो कर श्रीनगर तक ले जाइये। वह बार्डर से दूर होगी और सस्ती बनेगी। इस से काश्मीर के लिये एक आल्टरमेटिव रूट भी मिल जायेगी।

जब तक घर बैठ कर डिफेंस के बारे में सोचा जायेगा तब तक कुछ नहीं हो सकेगा। मेरा दावा है कि बार्डर की सुरक्षा के लिये जो कुछ अब तक किया गया है वह घर बैठ कर किया गया है। मैंने सारे बार्डर को पैदल चल कर देखा है। मुझे उसमें इंटरस्ट है। मैं मेनन साहब को बतला सकता हूँ कि हमारा बार्डर क्या है। अभी उस दिन चर्चा हुई डिफेंस कमेटी के अन्दर। उन्हें यह भी पता नहीं कि सरना कहां है, देवा बटाला कहां है, राजौरी कहां है और वे हमारे डिफेंस मिनिस्टर बनते हैं। यह कहना कि हमारे देश की सुरक्षा उनके हाथों में महफूज रहेगी सर्वथा गलत बात है।

आज आवश्यक है कि हम सुरक्षा की ओर अधिक ध्यान दें।

आज यह सोचना कि हमने कुछ और टैक्स ले लिये हैं कुछ और हवाई जहाज ले लिये हैं, हमने पाकिस्तान के साथ अपना बैलेन्स मेनटेन का कर लिया है ठीक नहीं है। आज देश के अन्दर जो स्थिति है उसमें हमारा मिलिटरी बैलेन्स पाकिस्तान के साथ नहीं चीन के साथ होना चाहिये। हमारा बड़ा दुश्मन इस समय चीन है। पाकिस्तान कोई ऐसी शक्ति नहीं जिस का हम मुकाबला नहीं कर सकते। हम उसे कभी भी खत्म कर सकते हैं असली मुकाबला हमारा चीन के साथ है। यदि हम चीन के साथ अपना मिलिटरी बैलेन्स कायम नहीं करते तो हमारा डिफेंस कभी भी मजबूत नहीं हो सकता। यह कहना कि चीन की आबादी हम से अधिक है, उसकी आमदनी अधिक है, गलत बात है। वहां की आबादी अधिक हो सकती है लेकिन आमदनी अधिक नहीं है, रिसोर्स अधिक नहीं है। हमारा देश कुदरती तौर पर चीन की अपेक्षा ज्यादा रिच है, चीन की अपेक्षा हम ज्यादा अमीर हैं।

यदि हम अपने साधनों के द्वारा अपने मुल्क के अन्दर इतनी सेना तैयार नहीं कर सकते, अपनी सुरक्षा मजबूत नहीं करते, तो फिर यह कहना कि हम चीन से लड़ना नहीं चाहते, गलत है। इसका बहुत बुरा प्रभाव पड़ रहा है हमारे पड़ोसी मुल्क नेपाल, मलाया, बर्मा, इन्डोनीशिया आदि हैं, जो पहले भारत को अपना गुरु मानते थे और जो हमारे नैचुरल ऐलाइज हैं जो विशाल भारत के अंग हैं और जिन से आज भी हमारे सांस्कृतिक संबंध चले आ रहे हैं, वे देश भी आज हमारी ओर देखने के बजाय हम से दूर जा रहे हैं। आज नेपाल चीन की ओर जा रहा है। मुझे इसका दुःख है कि नेपाल हम से दूर जा रहा है, चीन की ओर जा रहा है। इसके कुछ और भी कारण हो लेकिन एक बड़ा कारण यह है कि नेपाल सोचता है कि उसका

बड़ा भाई भारत चीन से अपनी रक्षा नहीं कर सकता तो वह उसकी रक्षा कैसे करेगा। आज उसका विश्वास हम पर से उठ गया है। इस लिये वह आहिस्ता आहिस्ता चीन की तरफ ड्रिफ्ट कर रहा है। यदि इस तरह से हमारे पड़ोसी देश चीन की तरफ चले गये, चीन की गोद में चले गये तो सारे एशिया में न लोकतन्त्र बच पायेगा न आजादी बच पायेगी और यहां पर तानाशाही कायम हो जायेगी अगर जनता को यह विश्वास हो कि जो टैक्स उससे लिया जाता है उसका उपयोग देश की सुरक्षा के लिए किया जायेगा तो वह अपने पेट पर पट्टी बांधने के लिए और नये टैक्स देने को तैयार हो सकती है। लेकिन जब लोगों को लगता है कि उनके टैक्सों का सदुपयोग नहीं होता, तो उनको नये टैक्स देना पसन्द नहीं आ सकता।

आप दिल्ली को ही लें। यहां की हालत देखकर आप मुल्क की तरक्की का अन्दाजा लगा सकते हैं। किसी मुल्क की तरक्की वहां की राजधानी के बड़े बड़े होटलों और बड़े बड़े महलों को देख कर नहीं आंकी जा सकती। उस मुल्क की तरक्की का सही अनुमान लगाने के लिए वहां के कामन मैन की हालत को देखना चाहिए। आज यहां हालत यह है कि अभी भी कई स्कूल टैटों में लगते हैं। यहां पुराने स्लम अनगिनत हैं और नये स्लम और बढ़ रहे हैं। आपने यहां पर विज्ञान भवन बनाया और अशोक होटल बनाया लेकिन अगर आप दो करोड़ रुपया खर्च करके झुग्गियों में रहने वालों के लिए मकान बनवा देते तो एक समस्या हल हो जाती। इस काम के लिए एक योजना तीन करोड़ रुपये की बनी थी लेकिन वह धरी रही। और अभी चुनावों के समय पुनर्वास मंत्री की तरफ से कहा गया कि नई झुग्गियां बना लो। फलस्वरूप पिछले दो महीनों में कोई दस हजार नई झुग्गियां बन गयी हैं। इस तरह पुराने स्लम तो साफ नहीं

हो पाते और नये बनते जाते हैं अगर सेंटर का एक मंत्री कहे कि तुम और झुग्गियां बना लो तो फिर उन लोगों को दोष नहीं दिया जा सकता जो उनको बनाते हैं। आज उनको तंग किया जाता है और जेलों में डाला जाता है, लेकिन इसमें उनका कोई दोष नहीं है। दोष तो उन मंत्री महोदय का है जिन्होंने कहा कि झुग्गियां बना लो। अगर इसकी जांच की जाये तो इसको साबित किया जा सकता है। तो आप देखें कि यह देश की राजधानी दिल्ली की हालत है।

यह ठीक है कि आपने दो योजनाओं में हजारों करोड़ रुपया खर्च किया और उससे देश की आमदनी बढ़ी, लेकिन वह गरीबों के पास नहीं गयी। हो सकता है कि वह आमदनी पूंजीपतियों के पास गयी हो लेकिन कामन मैन के पास नहीं गयी।

दिल्ली में बहुत बड़ी संख्या ऐसे लोगों की रहती है जो बंधी आमदनी वाले हैं। चीजों की कीमतें लगातार बढ़ने के कारण इस श्रेणी के लोग बुरी तरह पिस रहे हैं। पे कमीशन ने कहा था कि कीमतों में दस प्वाइंट की बढ़ती होने पर डियरनेस एलाउंस रिवाइज किया जायेगा लेकिन आज १३ प्वाइंट में वृद्धि हो जाने पर भी उनका महंगाई भत्ता नहीं बढ़ाया जा रहा है। आप कहते हैं कि दफ्तरों में काम नहीं होता। लेकिन जब आदमी असंतुष्ट होगा तो काम कैसे करेगा। उस हालत में उसका दिल काम में नहीं लग सकता। काम दिल के उत्साह से होता है। लेकिन आज सरकारी कर्मचारियों में उस उत्साह की कमी है। इसीलिए आप इतना जोर लगाते हैं फिर भी एफीशेंसी कम हो रही है। इसलिए इस ओर आपको ध्यान देना होगा।

सरकार को दिल्ली की मूलभूत समस्याओं की ओर ध्यान देना चाहिए। दिल्ली में जो देश की राजधानी है, जहां बाहर के लोग आते रहते हैं, आपको शिक्षा का अच्छा प्रबन्ध करना चाहिए, चिकित्सा का अच्छा प्रबन्ध

[श्री बलराज मधोक]

करना चाहिए और लोगों के रहने के लिए मकानों का प्रबन्ध करना चाहिए। कम से कम दिल्ली की ओर तो विशेष ध्यान दिया जाये क्योंकि यहां की हालत को देख कर बाहर के लोग देश की व्यवस्था का अनुमान लगाते हैं। मैं सारा देश तो घूमा नहीं, लेकिन जब मैं देखता हूँ कि राजधानी की यह हालत है तो बाकी देश की हालत तो और भी बदतर होगी।

अन्त में मैं एक बात और कहना चाहता हूँ। और उस पर मैं अधिक बल देना चाहता हूँ। आप देश में जगह जगह बिजली घर बना रहे हैं। यह ठीक है। लेकिन मेरा सुझाव है कि आप यहां पर ज्यादा से ज्यादा तादाद में हाइड्रो इलेक्ट्रिक प्लांट लगायें। हमारे देश के अन्दर वाटर रिसोर्सज इतने अधिक हैं कि यदि उनको ठीक तौर से टैप किया जाये तो हम इतनी इनरजी पैदा कर सकते हैं कि उससे हमारे देश की आर्थिक उन्नति में बड़ा सहयोग मिल सकता है। काफी समय पहले जम्मू काश्मीर राज्य में सलाल में एक हाइड्रो-इलेक्ट्रिक मशीन लगाने की स्कीम बनी थी लेकिन उस वक्त कुछ अड़चनों के कारण वह स्कीम आगे नहीं बढ़ सकी। अब फिर उस पर काम शुरू हो रहा है। इस काम को जल्दी पूरा किया जाना चाहिए क्योंकि इस को पूरा करने से आप कई लाख किलो वाट बिजली पैदा कर सकते हैं जो कि काफी सस्ती होगी, और उससे आप न सिर्फ जम्मू काश्मीर और पंजाब को बल्कि राजस्थान तक को इलेक्ट्रिफाई कर सकेंगे। इसलिए मेरी प्रार्थना है कि जहां तक हो सके ज्यादा से ज्यादा हाइड्रोइलेक्ट्रिक प्रोजेक्ट्स बनायें क्योंकि उनसे सस्ती बिजली पैदा हो सकती है जिससे हमारे देश का औद्योगिक विकास तेजी से हो सकता है।

Shri Inder J. Malhotra (Jammu and Kashmir): Mr. Deputy-Speaker, in the very beginning I would like to re-

fer to certain points which my hon. friend, Shri Madhok, has just now raised. In his speech he has referred particularly to the elections and the affairs of Government now prevailing in the State of Jammu and Kashmir. Shri Madhok was saying that during the recent election in Jammu and Kashmir there was interference from Government and irregularities were committed. Here I want to point out, particularly for Shri Madhok's information that as far as the elections in Jammu and Kashmir State are concerned, they were held in a most fair manner under the direct supervision of the Indian Election Commission. I have another important information to part with and to pass on to Shri Madhok and it is that in Jammu Province the counter-part of the Jan Sangh known as the Praja Parishad is conducting its election campaign in the most rowdy manner and the Praja Parishad was responsible for committing most of the irregularities during the election campaign. I am really pained to see that my hon. friend, who is the Zonal Secretary of the All India Jan Sangh, who was himself a candidate for the Lok Sabha seat from New Delhi and who during the whole election campaign never visited the Jammu Province even for a day should say these things about the elections in Kashmir.

Shri Bal Raj Madhok: I was in Jammu yesterday.

Shri Inder J. Malhotra: I was referring to the period during the election campaign. During his most recent speech he said that as far as the Congress Party and the National Conference in Jammu and Kashmir State are concerned, they believe in nationalisation and in socialism. He said that there is no need to believe in any kind of ism. But I would say that he had at the back of his mind one ism, which is being spread by the Jan Sangh in all parts of India, the ism which is being spread by the Praja Parishad in Jammu and that is communalism.

The Praja Parishad in Jammu Province had the rising sun as their election symbol. During the election campaign, not only the Praja Parishad workers but even leaders stated in public meetings that all Hindus must vote for the rising sun because, according to the Hindu religion and Hindu belief, we worship the sun.

Shri Bal Raj Madhok: In the last elections the Praja Parishad put up 25 candidates out of which 4 were Muslims.

Shri Inder J. Malhotra: I am referring to the election symbol, and the way the election symbol was interpreted to the people. If during the elections such things are mentioned and such campaigns are allowed to be carried on that religion is directly involved in the election, it will have very bad repercussions. Therefore, I would appeal to the Government, especially the Central Government, that

if we want the roots of democracy to grow deeper and deeper in India, we should not allow religion and such matters to come in the election campaign. For the betterment of democracy we have to wipe out communalism from the face of India.

Shri Bal Raj Madhok: I agree with you.

Mr. Deputy-Speaker: Would the hon. Member like to continue in the same strain?

Shri Inder J. Malhotra: I will take a few more minutes.

Mr. Deputy-Speaker: Then he may continue his speech the next day.

17 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday the March 23, 1962/Chaitra 2, 1884 (Saka).